

7	24/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
8	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
9	24/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

10	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
11	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
12	1/3/2024	Company Petition IB (IBC)	710102019202024		JAGPREET KAUR GULATI VS COMEX INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	16/05/2024	book marking missed according to the index with pagination and OCR missed Pg-24,25,26 not clear please upload clear copy	SANGEETA BOHRA
13	2/3/2024	Company Petition IB (IBC)	710102019562024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	20/05/2024	book marking missed according to the index with pagination master data missed Pg-20,25,26,28, 36,37,74,not clear need to upload clear pdf Pg-29 cut reminder 3	SANGEETA BOHRA
14	2/3/2024	Company Petition IB (IBC)	710102019532024		AMANJYOT SINGH GULATI VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	16/05/2024	book marking missed according to the index with pagination reminder 4	SANGEETA BOHRA
15	12/3/2024	Company Petition IB (IBC)	710102021682024		MADHUBALA CHAUHAN VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	10/5/2024	Pg-36,39,41,42,43,44,46,47,48,8 6,90,91, not clear	Vishisht
16	12/3/2024	Company Petition IB (IBC)	710102021652024		VIRENDER KUMAR CHAUHAN VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	10/5/2024	Pg-37,38,41,42,45,47,48,91 not clear	Vishisht
17	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	10/5/2024	master data not found OCR missed reminder /2	SATISH

30	9/4/2024	Company Appeal(Companies Act)	710102029542024		STATE BANK OF INDIA VS KKSPUN INDIA LIMITED	Sec 252 (3)	15/05/2024	ocr missing affidavit address overwrite 41,93,97-99,102,150,162 page not clear double numbering	VISHAL GUPTA
31	9/4/2024	Company Appeal(Companies Act)	710102029752024		STATE BANK OF INDIA VS KKSPUN INDIA LIMITED	Sec 252 (3)	20/05/2024	page no 21 in affidavit over write 150-164 page not clear	VISHAL GUPTA
32	9/4/2024	Company Petition IB (IBC)	710102029712024		GAP INVESTMENTS PTE LTD VS JAG BROS CONSULTANTS PRIVATE LIMITED	IBC under Sec 7	20/05/2024		Arjun Aggarwal
33	11/4/2024	Company Petition (Companies Act)	710102030282024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	case type wrong bookmarking numbering missed OCR missing 67-77,88 page not clear stk 7 missing income tax service wrong petition not sign in every pages	NITIN KANWAR
34	10/4/2024	Company Petition (Companies Act)	710102029982024		M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	bookmarking numbering missed income tax service wrong case type wrong 67-77,88 page not clear stk 7 missed	NITIN KANWAR
35	13/04/2024	Company Petition IB (IBC)	710102030922024		ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	10/5/2024	contact to registry regarding your file reminder 3	Ashu Kansal
36	17/04/2024	Company Petition IB (IBC)	710102033362024		BANK OF BARODA VS MS PROMILA GUPTA	Section 95(1)	10/5/2024	date missed in vakalatnama	SANTOSH KUMAR ROUT
37	16/04/2024	Company Petition IB (IBC)	710102033182024		BANK OF BARODA VS MS NIHARIKA GOEL	Section 95(1)	14/05/2024	"date missed in vakalatnama "	SANTOSH KUMAR ROUT
38	16/04/2024	Company Petition IB (IBC)	710102033102024		BANK OF BARODA VS MR VINAY GUPTA	Section 95(1)	14/05/2024	"date missed in vakalatnama	SANTOSH KUMAR ROUT
39	20/04/2024	Company Petition IB (IBC)	710102034742024		SMART MART STORES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	Pg- 48,51,53,55,56,65,66,112,114,222 not clear	Eeshan Pandey
40	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc.	Shashank Agarwal

41	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory 2 volume missed	Shashank Agarwal
42	26/02/2024	Company Petition IB (IBC)	710102017562024		SHINCO OVERSEAS PRIVATE LIMITED VS HEROLD INFRA PRIVATE LIMITED	IBC Section 59	10/5/2024	book marking missed according to the index with the pagination	Sachin Arora
43	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
44	13/04/2024	Company Petition IB (IBC)	710102031162024		INDIAN BANK VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	14/05/2024	"paginatio n missed after 276, Pg-310,519 to 553,658 to 676,685 to 703,841,842,845 to 861,1006 to 1022 not clear volume- 5 missed please check please contact to registry regarding your file "	RAJESH KUMAR GAUTAM
45	23/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102035242024		M B DISTRIBUTORS PRIVATE LIMITED VS SHYAM INDOFAB PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/05/2024	separately volume wise index and pdf not proper uploaded	PARVEEN RASTOGI
46	23/04/2024	Company Petition IB (IBC)	710102035252024		MR. HASEEN CHAUDHARY VS M/S KKSPUN INDIA LIMITED	IBC Under Sec 9	20/05/2024	volume-3 pagination wrong	Raghav
47	25/04/2024	Company Petition (Companies Act)	710102035962024		PRATAP SINGH PARMAR VS PRABH PAJJI PARMAR	Sec. 241(1)	15/05/2024	master data missed	Adarsh
48	26/04/2024	Company Petition IB (IBC)	710102036342024		HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 122(1)	16/05/2024	Please contact to registry reminder 4	Harshit Khare

49	12/4/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102030592024		BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	20/05/2024	all company master data missed	ISWAR
50	27/04/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102036682024		ABC INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232 - Second Motion	10/5/2024	bookmarking are mandatory and ocr missing court fee and welfare missed in vakalatnama	SUSHIL KUMAR ANTAL
51	29/04/2024	Company Appeal(Companie s Act)	710102037012024		ABC INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	20/05/2024	71,73-80 page not clear delhi.dcit.judicial.hc@inco metax.gov.in income tax service kindly serve this id	Sourabh Gupta
52	3/5/2024	Company Petition IB (IBC)	710102038632024		GRAND REALITY PRIVATE LIMITED VS FORUM DESIGNS PRIVATE LIMITED	IBC under Sec 7	10/5/2024	Pg-51,52,55,56,64 to 70 not clear court fee and welfare missed in vakalatnama form-B,IRP certificate missed BR missed double pagonation not allowed	PERI RAMA KRISHNA
53	3/5/2024	Company Petition IB (IBC)	710102038762024		CANARA BANK VS MOOL CHAND GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	&quot;service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file &quot;	Abhishek
54	3/5/2024	Company Petition IB (IBC)	710102038652024		CANARA BANK VS SANGEETA AGARWAL	Section 95(1)	10/5/2024	&quot;service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file &quot;	Abhishek

55	3/5/2024	Company Petition IB (IBC)	710102038662024		CANARA BANK VS SATYA NARAYAN AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
56	3/5/2024	Company Petition IB (IBC)	710102038642024		CANARA BANK VS SANJEEV AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
57	1/5/2024	Company Petition (Companies Act)	710102037682024		SANJAY AGARWAL VS UMESH GUPTA	Sec. 241(1),Sec. 242(4)	20/05/2024	proof of service missed 3rs court fee in vakaltnama ocr missing (kindly add company name in memo of parties) and other side and list of date &amp; event please add in index and bookmarking	UJJWAL SHARMA
58	6/5/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102039412024		WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS UMESH GUPTA	Rule16(d),NCL T Rules,2016	13/05/2024	BOOKMARKING ARE MANDATORY case type wrong brief synopsis and list of date and event missed OCR missing	Arjun Singh
59	25/04/2024	Contempt Petition (IBC)	710102036002024		AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VS MR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 2016	13/05/2024	"for Contempt Petition you can write application under rule-11 and r/w 425 ofthe Companies Act, 2013,"	SHALYA AGARWAL
60	6/5/2024	Intervention Petition(Companies Act)	710102039262024		SEETHA KUMARI VS JINDAL POLY FILMS LTD	Rule 11 of NCLT	13/05/2024	WRONG CASE TYPE PLEASE CHANGE CASE TYPE THEN CHECK FILE PROPERLY	Swaroop George

61	3/5/2024	Company Petition IB (IBC)	710102038782024		CANARA BANK VS KAMLESH GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES LTD.	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
62	6/5/2024	Company Petition (Companies Act)	710102039192024		KALPANA CHATURVEDI VS ANSAL PROPERTIES AND INFRASTRUCTURE CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	10/5/2024	bookmarking wrong according index	Sagar
63	6/5/2024	Company Petition (Companies Act)	710102039232024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	10/5/2024	1rs court fee missed in vakaltnama	Sagar
64	3/5/2024	Company Petition IB (IBC)	710102038772024		CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
65	7/5/2024	Company Petition (Companies Act)	710102039682024		ASHOK KUMAR VERMA VS BAVER SUSPECISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14/05/2024	wrong file	PRATIBHA
66	7/5/2024	Company Petition IB (IBC)	710102039822024		MS. URVASHI KAUR VS SPARTA GLOBAL PROJECTS PRIVATE LIMITED	Sec 60(5)	14/05/2024	case type wrong need to application file main case not link case type wrong	Samudra Sarangi
67	7/5/2024	Company Petition IB (IBC)	710102039742024		ANKIT KUMAR GUPTA VS SPARTA GLOBAL PROJECTS PRIVATE LIMITED	Section 121(1)	14/05/2024	please contact to registry regarding your file	SATISH
68	7/5/2024	Company Petition IB (IBC)	710102039672024		NORTHSTONE FINTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	14/05/2024	book marking missed according to the index with the pagination OCR missed Pg-157,158 not clear court fee and welfare missed in vakalatama welfare @ 25 court fee @ 3 rs please delete extra document	MANISHA RAWAT
69	8/5/2024	Company Petition IB (IBC)	710102040012024		DINESH KUMAR BASIA VS REGISTRAR OF COMPANIES	Section 121(1)	15/05/2024	please contact to registry reagrndg your file	SATISH
70	8/5/2024	Company Petition IB (IBC)	710102039952024		CANARA BANK VS ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	15/05/2024	Pg-115 not clear	HITESH SACHAR

71	30/04/2024	Company Appeal(Companies Act)	710102037282024		CANARA BANK VS ANJALI BHARDWAJ	Sec 252 (3)	20/05/2024	brief synopsis missed 54,61 page not clear AoA not proper show 162,164 page english translation missed some pages are sign and true copy missed volume 2 index missed date missed in vakaltnama and welfare kindly put some space area income tax service missed (volume 2 index missed kindly extra pdf remove and upload final pdf)	ANUJ
72	8/5/2024	Company Petition IB (IBC)	710102039922024		CANARA BANK VS SANJEEV KUMAR SHARMA	Sec 60(2),Section 95(1)	15/05/2024	Pg-113 not clear	HITESH SACHAR
73	8/5/2024	Company Petition IB (IBC)	710102039992024		SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	15/05/2024	book marking missed according to the index with the pagination vakalatnama missed	Shivam
74	9/5/2024	Company Petition IB (IBC)	710102040832024		SHEEZA ZIA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Section 94(1)	20/05/2024	"book marking missed according to the index with the pagination for voulme-2 Pg-72,73,74,150,200 not clear "	SATISH
75	9/5/2024	Company Petition IB (IBC)	710102040682024		CANARA BANK VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 95(1)	20/05/2024	"book marking missed according to the index with the pagination pagination missed in index need to sign on every page of application incomplete file vakalatnama ,affidavit notary missed"	Abhishek
76	9/5/2024	Company Petition (Companies Act)	710102040652024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Application under any other provisions	17/05/2024	kindly check section and case type then checked this file its IA or petition (contact to registry)	sfionclt
77	8/5/2024	CA(A) Merger and Amalgamation(Companies Act)	710102040472024		PAYAL POLYCOMPOUNDS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232, Sec 234	14/05/2024	all company auditor report missed in all company	RAJEEV
78	8/5/2024	Company Petition IB (IBC)	710102040312024		ISHI STOCK BROKERS PRIVATE LIMITED VS MONIKA AGARWAL	IBC Section 59	15/05/2024	book marking missed according to the index with the pagination Pg-79,109,113 to 117 not clear	PAWAN

79	9/5/2024	Company Petition IB (IBC)	710102040712024		SHREE RADHA DAMODAR EXPORTS VS MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	20/05/2024	"need to sign on every page of application BR or letter missed"	AMARENDRA KUMAR DUBEY
80	9/5/2024	Company Petition IB (IBC)	710102040912024		CENTRAL BANK OF INDIA VS RAJ KUMAR GARG	Section 95(1)	20/05/2024	Pg-46,92 to 97 not clear	BINAY KUMAR MISHRA
81	9/5/2024	Intervention Petition (IBC)	710102040592024		M/S. WHITE LINE ENTERPRISES VS MR RAMESH KUMAR CHUGH	Sec 60(5)	20/05/2024	case type wrong or should be Intervention Petition (IBC) brief synopsis Date of event missing please fill all party in the portal from the memo party pdf contact to registry	Akshay Joshi
82	9/5/2024	Company Petition IB (IBC)	710102040642024		BANK OF BRODA VS MONIKA HARSH	Section 95(1)	20/05/2024	please fill HARSH SPECIALITY COATING PRIVATE LIMITED this in the pg-19 SR 14	Areness
83	9/5/2024	Company Petition IB (IBC)	710102040572024		CENTRAL BANK OF INDIA VS VIKAS MOHAN SINGHAL	Section 95(1)	20/05/2024	Pg-47,50,100,101 to 105 not clear	BINAY KUMAR MISHRA
84	11/3/2024	Company Petition IB (IBC)	710102021632024		SHYAMA DEVI VS VIKAS MOHAN SINGHAL	Section 94(1)	11/5/2024	book marking missed according to the index with the pagination OCR missed 69,to79,274,276,1016,1018,1020,1022,1024,1026,1028,1109,1111,1157,1159 in hindi 170,171,1107,1151,to,1155 not clear master data missed pagination missed in index for vakalatnama reminder 3	Abhishek Parmar
85	2/5/2024	Contempt Petition (IBC)	710102038202024		AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/5/2024	memo party, list of date events and breif synopsis, vakalatnama missed	Rishi Sehgal
86	10/5/2024	Company Petition IB (IBC)	710102041092024		CANARA BANK VS MR.JITENDRA TIWARI	Section 95(1)	20/05/2024	"book marking missed according to the index with the pagination incmplete file"	SRI & ASSOCIATES
87	10/5/2024	Company Petition IB (IBC)	710102041082024		CANARA BANK VS MRS.AMITA TIWARI	Section 95(1)	20/05/2024	"Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear"	SRI & ASSOCIATES
88	10/5/2024	Company Petition IB (IBC)	710102041012024		REAL IMPACT PRIVATE LIMITED VS ABSOLUTE LEGENDS SPORTS PRIVATE	IBC Under Sec 9	20/05/2024	Pg-53,58 not clear	charu sangwan
89	9/5/2024	Company Petition IB (IBC)	710102040812024		CANARA BANK VS APPORVA JOSHI	Section 95(1)	20/05/2024	"Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear"	Kumar Vishwjeet

90	4/5/2024	Company Petition IB (IBC)	710102038892024		DSI UNDERGROUND INDIA PRIVATE LIMITED VS DSI UNDERGROUND INDIA PRIVATE LIMITED	IBC Section 59	11/5/2024	Pg-85 not clear court fee and welfare missed in vakalatnama date missed in vakalatnama sign missed after index	Anindita
91	11/5/2024	Company Petition IB (IBC)	710102041532024		THE CANARA BANK LIMITED VS SHIV PRIYA	Section 95(1)	20/05/2024	" court fee missed @ 3 rs on vakalatnama master data missed"	ARUN
92	6/5/2024	Company Petition IB (IBC)	710102039182024		B & C TEXTILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	13/05/2024	counsel details missed after memo party Pg- 51,56, not clear	ASHU GUPTA
93	15/04/2024	Company Petition IB (IBC)	710102032292024		INDIAN BANK VS SRI PARESH RASTOGI	Section 95(1)	14/05/2024	" Ph- 352,354,356,357,411,401,40 8,600,601,620,639,640, in hindi please need to true type of all hindi pages "	RAJESH KUMAR GAUTAM
94	7/5/2024	Company Petition (Companies Act)	710102039472024		SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA	Section 90(7)	14/05/2024	brief synopsis missed in index and index numbering missed,133- 182 page not clear come to (registry) file issue	HIMANSHU
95	6/5/2024	Company Petition IB (IBC)	710102039422024		KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Section 121(1)	14/05/2024	please contact to regsitry reagrndg your file this sectin for us our senior discussioning about that after that we will check	SATISH
96	11/5/2024	Company Petition IB (IBC)	710102041452024		VISTRA ITCL (INDIA) LIMITED VS MR. GETAMBAR ANAND (PERSONAL GUARANTOR OF NOBILITY ESTATES PRIVATE LIMITED)	Section 95(1)	14/05/2024	service missed please delete extra pdf	ARUNAY GUHA ROY
97	11/5/2024	Company Petition IB (IBC)	710102041442024		CANARA BANK VS SH HEM SINGH BHARANA	Sec 60(2),Section 95(1)	20/05/2024	Pg-356 not clear	HITESH SACHAR
98	11/5/2024	Company Petition IB (IBC)	710102041542024		THE CANARA BANK LIMITED VS ANIL KUMAR SHARMA	Section 95(1)	20/05/2024	" court fee missed @ 3 rs on vakalatnama master data missed"	ARUN
99	17/04/2024	Company Petition IB (IBC)	710102033342024		BANK OF BARODA VS MR VIBHOR GUPTA	Section 95(1)	14/05/2024	" date missed in vakalatnama	SANTOSH KUMAR ROUT

100	13/05/2024	Company Petition (Companies Act)	710102041952024		SUPER POWER AUTOMOBILES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	16/05/2024	case type wrong bookmarking are mandatory all petitioner detail add in online portal OCR missing Moa And AoA not clear 65-71,91,106-107,112,138-139,145-148,170 page not clear 200,213 english translation missed kindly serve in income tax service delhi.dcit.judicial.hc@inco metax.gov.in or delhi high court (if you service in by hand)	YAMINI AGGARWAL
101	14/05/2024	Company Petition (Companies Act)	710102042332024		RAMESH GROVER & ORS VS MIS PGT COMPONENTS LTD	Sec. 241(1)	16/05/2024	bookmarking are mandatory due to payment section 242 index numbering missed AOA missed 1rs court fee missed and proof of service missed all pdf pages not proper show	Riya Thomas
102	14/05/2024	Company Petition IB (IBC)	710102042162024		NEERAJ BHATIA VS MR. DARSHAN LAL BAWEJA	Application under any other provisions- IBC	16/05/2024	case type wrong. need every page sign and true copy in annexure. bookmarking. OCR missing.	Ashutosh
103	13/05/2024	Company Petition IB (IBC)	710102041862024		JAG MOHAN GARG VS MR. DARSHAN LAL BAWEJA	Section 94(1)	20/05/2024	need to full details with the master data all company Name of 1. Tirupati Infracorps Pvt. Ltd. corporate 11. Divine Infracorps Pvt. Ltd. debtor for ... 111. Tirupati Buildings and Offices Pvt. Ltd. which IV. Anush Finlease &&& Construction Pvt. Ltd. guarantee IS V. Mohan India Pvt. Ltd. given VI. Brinda Commodity Pvt. Ltd. VII. Tavishi Enterprises Pvt. Ltd.	vijay
104	2/1/2024	Company Appeal(Companies Act)	710102000302024		JAG MOHAN GARG VS MR. DARSHAN LAL BAWEJA	Sec 252 (1) - By Government Body	15/05/2024	Book marking mandatory	PUNEET
105	2/4/2024	Company Appeal(Companies Act)	710102027602024		JAG MOHAN GARG VS MR. DARSHAN LAL BAWEJA	Sec 252 (3)	15/05/2024	bookmarking numbering missed and date missed in vakaltanama and 25rs welfare missed	RANVEER SHARMA

106	16/01/2024	Company Petition (Companies Act)	710102006312024		HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	20/05/2024	case type wrong , synopsis and list of date missed in index Moa ANd Aoa missed income tax service wrong book marking mandatory OCR missing	MOHIT NANDWANI
107	22/03/2024	Company Petition IB (IBC)	710102025382024		CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
108	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	20/05/2024	& amp;quot;please contact to regsitry regarding your file reminder	MOHD
109	22/12/2023	Company Petition IB (IBC)	710102108732023		CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	20/05/2024	& amp;quot;please contact to regsitry regarding your file reminder	MOHD
110	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	20/05/2024	& amp;quot;please contact to regsitry regarding your file reminder	MOHD
111	24/11/2023	Company Application (Comp anies Act)	710102101012023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	MR.ABHINEET SHIRAVSTAVA VS ANOOP SHARMA	Rule 32	20/05/2024	Vakalatnama missing	SIDDHARTHA
112	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	10/5/2024	annexure 1 or 4 not clear rescan or attach type copy	Kunal Malik
113	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	10/5/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing and order missing service missing contact to registry	Shivam
114	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	15/05/2024	section wrong online as per pdf vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear. many time reminder contact to registry	Sanjay Bhatt
115	11/2/2024	Interlocutory Application (I.B.C)	710102013902024	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS SUMIT BHARANA	Rule 154 (1)	20/05/2024	case type wrong contact to registry	Rakesh
116	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry many time reminder	KARTIK SANDAL

117	6/3/2024	Interlocutory Application (I.B.C)	710102020382024	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS PUNJAB NATIONAL BANK	Application under any other provisions-IBC	15/05/2024	OCR missing	PRABHJIT
118	16/03/2024	Interlocutory Application (I.B.C)	710102023202024	COMPANY PETITION IB (IBC)/204(ND)2021	SURBHI SHARMA & GAURAV KAUSHIK VS HITESH GOEL	Sec 60(5)	20/05/2024	affidavit address mismatch with notary page no 84 to 105 not clear	Ishaan Garg
119	2/4/2024	Interlocutory Application (I.B.C)	710102027902024	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS TECHNO AUTO COMPONENTS (INDIA)	Rule 11 of NCLT, 2016	20/05/2024	fill all details in online portal.	Mrinali
120	1/4/2024	Interlocutory Application (I.B.C)	710102027582024	COMPANY PETITION IB (IBC)/113(ND)2021	INDER MOHAN SINGH KOHLI VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	20/05/2024	counsel sign missing index applicant sign missing in prayer.	Ialit mohan
121	4/4/2024	Interlocutory Application (I.B.C)	710102028282024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Application under any other provisions-IBC	20/05/2024	affidavit and address mismatch bookmarking as per index with page nos	Debashis Nanda
122	8/4/2024	Interlocutory Application (I.B.C)	710102029292024	COMPANY PETITION IB (IBC)/1581(ND)2019	AMAN TRIPATHI VS DUGAL ASSOCIATES PVT. LTD	Sec 60(5)	10/5/2024	applicant respondent detail fill online as per memo party contact to registry	SAJAN K SINGH
123	7/4/2024	Restoration Application (Companies Act)	710102029142024	COMPANY APPEAL (COMPANIES ACT)/2(ND)2022	GREENTOUCH REALTY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 48	13/05/2024	bookmarking as per index with page nos ocr missing service missing dcit contact to registry	MANISH
124	14/04/2024	Interlocutory Application (I.B.C)	710102031562024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS REGISTRAR OF COMPANIES	Regulation 44(2), Liquidation process Regulation, 2016	15/05/2024	section wrong online as per pdf	Aditi Sharma
125	13/04/2024	Interlocutory Application (I.B.C)	710102031092024		MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	main case missing in online portal and link with main case vol 1 index missing.	Mohan Lal
126	15/04/2024	Interlocutory Application (I.B.C)	710102031922024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions-IBC	15/05/2024	case type wrong bookmarking as per index with page nos ocr missing contact to registry	PRABHJIT
127	16/04/2024	Interlocutory Application (I.B.C)	710102032932024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE	Sec 60(5)	16/05/2024	DD NOT SUBMITTED PLEASE VERIFY ROOM NO 101	Swechcha Mishra
128	18/04/2024	Interlocutory Application (I.B.C)	710102033812024	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND	Sec 60(5)	15/05/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla

129	16/04/2024	Interlocutory Application (I.B.C)	710102033142024	COMPANY PETITION IB (IBC)/1248(PB)2018	JURISTICA LEGAL SERVICES LLP VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Rule 11 of NCLT, 2016	16/05/2024	applicant respondent fill online as per mop. IAs title fill online as per mop contact to registry	JURISTICA
130	16/04/2024	Interlocutory Application (I.B.C)	710102033052024	COMPANY PETITION IB (IBC)/472(ND)2023	MOHINDER SINGH VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Sec 12(2)	17/05/2024	only MOHINDER SINGH sign name fill as applicant in online portal as per mop IAs title name mention MOHINDER SINGH only	JURISTICA
131	18/04/2024	Interlocutory Application (I.B.C)	710102033902024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA ERSTWHILE DIRECTOR VS OSWAL MINERALS LIMITED	Sec 60(5)	20/05/2024	recall order missing	Prakash Legal Advisers
132	16/04/2024	Interlocutory Application (I.B.C)	710102033042024	COMPANY PETITION IB (IBC)/472(ND)2023	MOHINDER SINGH VS OSWAL MINERALS LIMITED	Sec 60(5)	20/05/2024	only RP name MOHINDER SINGH as applicant in online portal as per mop IAs title only MOHINDER SINGH mention online portal	Prakash Legal Advisers
133	18/04/2024	Interlocutory Application (I.B.C)	710102033802024	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS OSWAL MINERALS LIMITED	Application under any other provisions-IBC	20/05/2024	mention bookmarking according your index with page numbering.	TSN RAJA
134	19/04/2024	Interlocutory Application (I.B.C)	710102034222024	COMPANY PETITION IB (IBC)/755(PB)2018	FORTEPOINT INDIA PVT. LTD VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/05/2024	main case no wrong mention in all pdf mention C.P. (IB)/755(PB)2018	VENKET
135	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	fill all details in online portal. section wrong. counsel sign missing in index. memo of parties or prayer affidavit missing. need every page sign and true copy in pdf. both application file separately pagination missing on index or pdf contact to registry	Dhananjaya Sud
136	15/04/2024	Interlocutory Application (I.B.C)	710102032002024	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	15/05/2024	case type wrong contact to registry	PRABHJIT
137	4/4/2024	Interlocutory Application (I.B.C)	710102028332024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	Bookmarking as per index with page nos affidavit address mismatch with notary	Debashis Nanda
138	24/04/2024	Interlocutory Application (I.B.C)	710102035652024	COMPANY PETITION IB (IBC)/296(PB)2023	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	13/05/2024	remove double pagination. page no. 584,586,588,590,600,604 to 611,617,618,621 to 623,660 to 667 mention English type copy in pdf.	Debashis Nanda

139	26/04/2024	Interlocutory Application (I.B.C)	710102036282024	COMPANY PETITION IB (IBC)/154(ND)2024	DARSHAN SINGH ANAND VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Application under any other provisions-IBC	17/05/2024	section wrong online as per pdf	Darshan
140	26/04/2024	Interlocutory Application (I.B.C)	710102036472024	COMPANY PETITION IB (IBC)/586(PB)2022	VISTRA ITCL (INDIA) LIMITED VS MAYANK SETHI	Rule 11 of NCLT, 2016	15/05/2024	section wrong online as per pdf bookmarking compulsory with page numbering.	Angad
141	26/04/2024	Interlocutory Application (I.B.C)	710102036492024	COMPANY PETITION IB (IBC)/587(PB)2022	VISTRA ITCL (INDIA) LIMITED VS CHANDER MOHAN SETHI	Rule 11 of NCLT, 2016	15/05/2024	section wrong online as per pdf bookmarking compulsory with page numbering.	Angad
142	27/04/2024	Miscellaneous Application (IBC)	710102036592024	COMPANY PETITION IB (IBC)/1144(ND)2019	UNION BANK OF INDIA VS EKDANT BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	14/05/2024	wrong filing filed in additional document. contact to registry	Arijeet
143	30/04/2024	Interlocutory Application (I.B.C)	710102037232024	COMPANY PETITION IB (IBC)/139(ND)2024	SPG INFRAPROJECTS PRIVATE LIMITED VS PREM PRAKASH	Rule 11 of NCLT, 2016	20/05/2024	applicant respondent fill online as per mop IAs title fill online as per mop.	Shubham
144	27/04/2024	Interlocutory Application (I.B.C)	710102036572024	COMPANY PETITION IB (IBC)/23(ND)2021	PARVEEN BANSAL VS VA REALCON PRIVATE LIMITED	Application under any other provisions-IBC	15/05/2024	section wrong. case type wrong Vakalatnama missing contact to registry	Parveen Bansal
145	28/04/2024	Company Application(Companies Act)	710102036822024	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS REGISTRAR OF COMPANIES (NCT) OF DELHI & HARYANA	Rule 11 of NCLT	15/05/2024	respondents details fill online as per memo of parties. service missing	RAJESH
146	29/04/2024	Interlocutory Application (I.B.C)	710102036902024	COMPANY PETITION IB (IBC)/350(ND)2023	CATALYST TRUSTEESHIP LIMITED VS TDI INFRATECH LIMITED	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	20/05/2024	OCR missing.	Sumesh
147	27/04/2024	Interlocutory Application (I.B.C)	710102036762024	COMPANY PETITION IB (IBC)/417(ND)2021	CONSORTIUM OF VENSAR CONSTRUCTIONS COMPANY LIMITED & REKART INNOVATIONS PRIVATE LIMITED VS	Sec 60(5),Rule 11 of NCLT, 2016	20/05/2024	bookmarking as per index with page nos OCR missing	PRADEEP
148	1/5/2024	Company Application(Companies Act)	710102037742024	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	13/05/2024	bookmarking compulsory with page numbering.	ANGAD MEHTA
149	1/5/2024	Interlocutory Application (I.B.C)	710102037862024	COMPANY PETITION IB (IBC)/738(ND)2022	NAVNEET KUMAR GUPTA VS KAMAL TANEJA	Application under any other provisions-IBC	17/05/2024	section wrong online as per pdf, counsel detail missing on prayer	GAURAV
150	30/04/2024	Interlocutory Application (I.B.C)	710102037332024	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS KAMAL TANEJA	Application under any other provisions-IBC	15/05/2024	bookmarking compulsory with page numbering. true copy in annexure.	Prashant
151	1/5/2024	Interlocutory Application (I.B.C)	710102037692024	COMPANY PETITION IB (IBC)/62(ND)2024	MORPHEUS PRODEVELOPERS PRIVATE LIMITED VS SHAILENDRA KUMAR SINGH & ORS	Sec 49(2)	20/05/2024	applicant respondent detail fill online as per memo of parties 25Rs welfare fee paste on Vakalatnama on blank side	YOGESH

152	3/5/2024	Interlocutory Application (I.B.C)	710102038382024	COMPANY PETITION IB (IBC)/300(PB)2020	DEEPAK GARG VS SARE GURUGRAM PVT LTD	Rule 11 of NCLT, 2016	15/05/2024	memo of parties mismatch according your online portal. IAs titles mention online as per pdf	Sanjeev Gupta
153	4/5/2024	Interlocutory Application (I.B.C)	710102038992024	COMPANY PETITION IB (IBC)/421(ND)2019	VIJENDER SHARMA VS JAGDISH RAJ MAHAJAN	Sec 60(5)	20/05/2024	section wrong online as per pdf page no. 46,49, 57 to 61,63 to 67 are not clear. Bookmarking as per index with page nos.	VIJENDER SHARMA
154	3/5/2024	Interlocutory Application (I.B.C)	710102038692024	COMPANY PETITION IB (IBC)/300(PB)2020	MURARI LAL AHUJA VS SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	20/05/2024	page no. 18,20,22,29 are cut. page no. 25 are not clear. OCR missing.	Dhananjai Jain
155	3/5/2024	Interlocutory Application (I.B.C)	710102038672024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS SARE GURUGRAM PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	OCR missing.	Pooja Bahry
156	8/5/2024	Interlocutory Application (I.B.C)	710102040032024	COMPANY PETITION IB (IBC)/488(ND)2022	ECL FINANCE LIMITED VS VIJENDER SHARMA	Sec 60(5)	13/05/2024	fill all details in online portal. main case wrong. page no. 80 are not clear. 25Rs welfare and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Bhavana Duhoon
157	4/5/2024	Interlocutory Application (I.B.C)	710102039062024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS VIJENDER SHARMA	Sec 60(5)	13/05/2024	main case incomplete mention in memo of parties.	Sanampreet
158	8/5/2024	Interlocutory Application (I.B.C)	710102040042024	COMPANY PETITION IB (IBC)/489(ND)2022	ECL FINANCE LIMITED VS VIJENDER SHARMA	Sec 60(5)	13/05/2024	fill all details in online portal. section not mention in index. page no. 80 are not clear. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing. proof of service missing.	Bhavana Duhoon
159	6/5/2024	Restoration Application (IBC)	710102039312024	COMPANY PETITION IB (IBC)/22(PB)2018	M/S VASTU REAL ESTATE PVT. LTD. VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	16/05/2024	applicant respondent fill online as per memo of parties	Shaswati Parhi
160	7/5/2024	Interlocutory Application (I.B.C)	710102039562024	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS RAJNEESH NAGAR	Sec 49(2)	10/5/2024	wrong filling. filed additional documents.	Saurabh Kushawaha
161	7/5/2024	Interlocutory Application (I.B.C)	710102039532024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS RAJNEESH NAGAR	Sec 12(2)	10/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
162	8/5/2024	Miscellaneous Application (Companies Act)	710102040222024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA

163	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040082024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. need every page sign in pdf. both file filed separately. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing. section wrong. case type wrong.	PRATIBHA
164	7/5/2024	Company Application(Comp anies Act)	710102039712024	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	SURAJ MUNJAL VS M/S CHANDAN MUNJAL	Application under any other provisions	10/5/2024	section not mention in index. memo of parties mismatch according your online portal. vakalatnama compulsory. mention bookmarking with page numbering.	PRADEEP
165	7/5/2024	Interlocutory Application (I.B.C)	710102039792024	COMPANY PETITION IB (IBC)/1237(PB)2018	DARSHAN SINGH ANAND RESOLUTION PROFESSIONAL FOR ANGAD INFRASTRUCTURE PVT LTD VS M/S CHANDAN MUNJAL	Application under any other provisions- IBC	10/5/2024	page no. 30,69,70 mention English type copy in annexure.	Sanjay Bhatt
166	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040172024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. counsel sign missing in prayer. bookmarking compulsory with page numbering. OCR missing.	PRATIBHA
167	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040272024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
168	8/5/2024	Interlocutory Application (I.B.C)	710102040022024	COMPANY PETITION IB (IBC)/810(ND)2021	AJAY GUPTA VS ANURADHA SACHDEV AND ANR.	Application under any other provisions- IBC	10/5/2024	section wrong choose rule 11 in online portal. OCR missing.	MILAN
169	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040202024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. NCLT headline proper not showing in notice of motion. case type wrong. applicant sign missing in prayer. need every page sign in appication. mention bookmarking according your index with numbering. OCR missing.	PRATIBHA

170	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040182024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign in application. notary missing. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
171	8/5/2024	Interlocutory Application (I.B.C)	710102039912024	COMPANY PETITION IB (IBC)/754(ND)2021	AJAY GUPTA VS VIVEK SACHDEV AND ANR.	Application under any other provisions-IBC	10/5/2024	section wrong choose rule 11 in online portal. OCR missing.	MILAN
172	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040212024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
173	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040072024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. both application filed separately. applicant sign missing in prayer. need every page sign in application. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
174	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040192024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. applicant sign missing in prayer. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. vakalatnama compulsory. OCR missing.	PRATIBHA
175	9/5/2024	Interlocutory Application (I.B.C)	710102040662024	COMPANY PETITION IB (IBC)/1565(PB)2018	SANJAY KUMAR GUPTA VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	13/05/2024	page no. 24 to 40,64 to 87,183 to 185 are not clear. page no. 46,93 mention English type copy in pdf. bookmarking compulsory with page numbering. OCR missing.	Abhishek Nahta

176	8/5/2024	Interlocutory Application (I.B.C)	710102040332024	COMPANY PETITION IB (IBC)/390(PB)2023	ATS LE GRANDIOSE PHASE 1 SOCIAL WELFARE ASSOCIATION (UNREGD.) VS NOBILITY ESTATES PRIVATE LIMITED	Sec 60(5)	13/05/2024	counsel details incomplete in prayer. need every page sign and true copy in annexure. page no. 187 are not clear. bookmarking compulsory with page numbering. OCR missing.	MAREESH
177	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	Sec 60(5)	15/05/2024	remove double pagination in pdf. page no. 69,68 are cut.	Pridhi Singla
178	8/5/2024	Interlocutory Application (I.B.C)	710102040412024	COMPANY PETITION IB (IBC)/317(ND)2022	IFCI LIMITED VS MR. ASHOK KUMAR GUPTA	Sec 60(5)	13/05/2024	fill all details in online portal. case type wrong list of date events and brief synopsis missed page no. 84,85,86,89 to 135 mention English type copy in pdf. date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Raj Dev Singh
179	9/5/2024	Interlocutory Application (I.B.C)	710102040612024	COMPANY PETITION IB (IBC)/411(ND)2020	DEPARTMENT OF STATE TAX VS M/S TELEXCELL INFORMATION SYSTEMS LTD. & ANP	Application under any other provisions-IBC	13/05/2024	section wrong contact to registry	Shwetal shepal
180	10/5/2024	Interlocutory Application (I.B.C)	710102040932024	COMPANY PETITION IB (IBC)/41(ND)2024	SAURAB SHARMA IRP OF WEST STAR CONSTRUCTION PVT. LTD. VS MR. SUBHASH CHANDER CHOUHAN & ORS	19(2)	13/05/2024	section wrong. pagination wrong. counsel sign missing in index or memo of parties and prayer. notary missing. need every page sign in application. file incomplete. bookmarking compulsory with page numbering.	Abhishek
181	6/5/2024	Restoration Application (IBC)	710102039302024	COMPANY PETITION IB (IBC)/22(PB)2018	SUDEEP JAIN HUF VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	16/05/2024	applicant respondent fill online as per mop added all applicant affidavit in pdf.	Shaswati Parhi
182	1/5/2024	Interlocutory Application (I.B.C)	710102037622024	COMPANY PETITION IB (IBC)/178(ND)2023	BANK OF MAHARASHTRA VS PREM SINGHEE	Application under any other provisions-IBC	16/05/2024	page no. 51 to 62 are not clear.	Anil Kumar Mittal
183	9/5/2024	Interlocutory Application (I.B.C)	710102040892024	COMPANY PETITION IB (IBC)/3(ND)2020	R.V RAIL PRODUCTS PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN TRANSPORTATION INDUSTRIES PRIVATE	Sec 60(5)	20/05/2024	page no. 94 to 100,107 are not clear. bookmarking as per index with page nos OCR missing.	Utsav
184	8/5/2024	Miscellaneous Application (Companies Act)	710102040252024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filing. filed additional documents.	PRATIBHA

185	8/5/2024	Miscellaneous Application(Compnies Act)	710102040232024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
186	8/5/2024	Interlocutory Application (I.B.C)	710102040362024	COMPANY PETITION IB (IBC)/169(ND)2024	PVR INOX LIMITED VS CURO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2024	vakalatnama compulsory. OCR missing.	NIHARIKA AHLUWALIA
187	8/5/2024	Miscellaneous Application(Compnies Act)	710102040282024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
188	8/5/2024	Miscellaneous Application(Compnies Act)	710102040242024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional document.	PRATIBHA
189	8/5/2024	Miscellaneous Application(Compnies Act)	710102040262024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
190	8/5/2024	Miscellaneous Application(Compnies Act)	710102040162024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
191	22/04/2024	Company Appeal (IBC)	710102035052024	COMPANY PETITION IB (IBC)/144(PB)2017	ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS ANIL KOHLI	Sec 42,Any other provision - Govt body	11/5/2024	need to separately both file Pg-153,154 not clear date missed in vakalatnama please contact to registry regarding your file	AAKARSH SRIVASTAVA
192	10/5/2024	Interlocutory Application (I.B.C)	710102041212024	COMPANY PETITION IB (IBC)/2688(ND)2019	ASSISTANT PF COMMISSIONER-EPFO DELHI NORTH VS RCI INDUSTRIES & TECHNOLOGIES LTD.	Sec 60(5)	14/05/2024	page no. 21,25,26,27 are not clear. OCR missing.	SHIVANATH MAHANTA
193	10/5/2024	Miscellaneous Application(Compnies Act)	710102041222024	TRANSFER PETITION (COMPANIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/05/2024	case type wrong. memo of parties missing. pagination missing. need every page sign in application. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Dhananjay

194	10/5/2024	Miscellaneous Application(Compnies Act)	710102041272024	TRANSFER PETITION(COMPNIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/05/2024	fill all details in online portal. case type wrong. memo of parties missing. pagination missing. additional documents separately filed. need every page sign in application. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Dhananjay
195	10/5/2024	Miscellaneous Application(Compnies Act)	710102041322024	TRANSFER PETITION(COMPNIES ACT)/11(PB)2022	DEEPA BHARGAV VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/05/2024	case type wrong. fill all details in online portal. memo of parties missing. need every page sign in application. additional documents filed in separately. 25Rs welfare and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Dhananjay
196	10/5/2024	Interlocutory Application (I.B.C)	710102041292024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions-IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
197	10/5/2024	Miscellaneous Application(Compnies Act)	710102041232024	TRANSFER PETITION(COMPNIES ACT)/11(PB)2022	ARRNNAV MUNJAL VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/05/2024	case type wrong. fill all details in online portal. memo of parties missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Dhananjay
198	10/5/2024	Interlocutory Application (I.B.C)	710102041282024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions-IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
199	10/5/2024	Interlocutory Application (I.B.C)	710102041242024	COMPANY PETITION IB (IBC)/505(ND)2022	M/S LINK HOUSE BUILDWELL PVT. LTD. VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/05/2024	need every page sign and true copy in annexure. 25Rs welfare and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing. proof of service missing.	RAHUL KUMAR SINGH

200	10/5/2024	Interlocutory Application (I.B.C)	710102040972024	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	15/05/2024	"wrong filig file should be additional"	SADAPURNA MUKHERJEE
201	10/5/2024	Interlocutory Application (I.B.C)	710102041252024	COMPANY PETITION IB (IBC)/505(ND)2022	LINK HOUSE BUILDWELL PVT. LTD VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/05/2024	counsel sign missing in prayer. need every page sign and true copy in annexure. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing. proof of service missing.	RAHUL KUMAR SINGH
202	10/5/2024	Interlocutory Application (I.B.C)	710102041032024	COMPANY PETITION IB (IBC)/470(ND)2017	SRI KRISHNA LIFE LINE HOSPITAL LIMITED VS RESOLUTION PROFESSIONAL OF KUNDE DEVELOPERS	Sec 60(5)	14/05/2024	need every page sign and true copy in annexure. 3Rs court fee missing in vakalatnama.	KUMAR DEEPAJ
203	10/5/2024	Interlocutory Application (I.B.C)	710102041122024	COMPANY PETITION IB (IBC)/496(ND)2018	SUBHASH CHANDRA AGGARWAL VS M/S. APEX HEIGHTS PVT. LTD	Regulation 39(8), CIRP Regulations, 2016	15/05/2024	case type wrong	SHREE PRAKASH SINHA
204	10/5/2024	Restoration Application (IBC)	710102041102024	COMPANY PETITION IB (IBC)/1013(ND)2020	FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	contact to registry.	MISHA
205	28/03/2024	Interlocutory Application (I.B.C)	710102026362024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions-IBC	11/5/2024	main case missing and not link online portal	SUNIL KUMAR AGRAWAL
206	23/04/2024	Interlocutory Application (I.B.C)	710102035182024	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/5/2024	counsel details missing in index and memo of parties or prayer. memo of parties mismatch according your online portal. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	Mahesh Kumar
207	9/5/2024	Interlocutory Application (I.B.C)	710102040672024	COMPANY PETITION IB (IBC)/380(PB)2022	AJAY GUPTA INTERIM RESOLUTION PROFESSIONAL VS COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	13/05/2024	memo of parties missing.	Ajay Gupta

208	12/5/2024	Interlocutory Application (I.B.C)	710102041662024	COMPANY PETITION IB (IBC)/505(ND)2022	HEMANT KUMAR PALIWAL VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	15/05/2024	fill all details in online portal. added all applicant in online portal. added all applicant affidavit in applicant. need every page sign and true copy in annexure. page no. 19 to 24,93 to 100 mention English type copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. OCR missing.	Saral
209	11/5/2024	Interlocutory Application (I.B.C)	710102041562024	COMPANY PETITION IB (IBC)/139(ND)2023	MANISH AGARWAL VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions-IBC,Application under any other provisions-IBC,Rule 11 of NCLT, 2016	14/05/2024	section wrong. pagination missing. counsel sign missing in index or memo of parties and prayer. need every page sign and true copy in annexure. bookmarking compulsory with page numbering.	ARJUN
210	12/5/2024	Interlocutory Application (I.B.C)	710102041692024	COMPANY PETITION IB (IBC)/2552(ND)2019	PRADEEP KUMAR SAHA VS MR. PANKAJ NARANG	Sec 60(5)	14/05/2024	need every page sign and true copy in annexure. cut page 49,50,51,52,53,54,55,56,60,61,62,63,64,65,66,68,74,75,76,77,78,79,90,91 are cut.	Dhrubajit Saikia
211	15/04/2024	Interlocutory Application (I.B.C)	710102032062024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MR. PANKAJ NARANG	Sec 60(5)	20/05/2024	volume 1 index missing or add after master index in volume 1 volume 1 pagination wrong done as per master index double pagination remove page n0 86 100 105 113 not clear	KULDEEP
212	11/5/2024	Interlocutory Application (I.B.C)	710102041462024	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Sec 60(5)	14/05/2024	case type wrong list of date events and brief synopsis missed section wrong vakalatnama missed	Mr. jitendra kumar
213	13/05/2024	Interlocutory Application (I.B.C)	710102041822024	COMPANY PETITION IB (IBC)/402A(ND)2018	DEBASHIS NANDA VS M/S NISHI EXPORT	Sec 60(5)	15/05/2024	25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Deepanshu Badiwal
214	11/5/2024	Interlocutory Application (I.B.C)	710102041502024	COMPANY PETITION IB (IBC)/236(ND)2020	KVD WINDPARK SOCIAL WELFARE ASSOCIATION VS CONSORTIUM OF M/S BRIJ KISHORE TRADING & SUMIT KUMAR KHANNA (SRA FOR K V DEVELOPERS	Rule 11 of NCLT, 2016	20/05/2024	fill all details in online portal.	Dibya Nishant

215	12/5/2024	Interlocutory Application (I.B.C)	710102041652024	COMPANY PETITION IB (IBC)/1572(ND)2019	PRABHAT RANJAN SINGH VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Application under any other provisions-IBC	14/05/2024	page no. 61 to 67,71,72 are not clear.	Prabhat
216	12/5/2024	Interlocutory Application (I.B.C)	710102041672024	COMPANY PETITION IB (IBC)/505(ND)2022	DEV SHANKAR DUBEY VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	15/05/2024	added all applicant in online portal. added all applicant affidavit in application. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Saral
217	12/5/2024	Interlocutory Application (I.B.C)	710102041792024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS M/S SAMYAK PROJECTS PVT LTD	Sec 66(1)	14/05/2024	need every page sign and true copy in annexure. remove double pagination. vol 2 pagination wrong in index. bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
218	11/5/2024	Interlocutory Application (I.B.C)	710102041472024	COMPANY PETITION IB (IBC)/822(ND)2021	SUNRISE INDUSTRIES VS UMESH GUPTA	IBC Under Sec 9	15/05/2024	wrong filig file should be additional	alok kumar
219	9/5/2024	Interlocutory Application (I.B.C)	710102040692024	COMPANY PETITION IB (IBC)/536(PB)2022	PRINCIPAL COMMISSIONER OF INCOME TAX VS UMESH GUPTA	Any other provision - Govt body	13/05/2024	file incomplete.	URVASHI DHUGGA
220	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions-IBC	13/05/2024	page no. 19 ,28 are not clear. rescan or attach type copy	MOHD
221	10/5/2024	Interlocutory Application (I.B.C)	710102041312024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS MOHD. ARHAM QURESHI	Application under any other provisions-IBC	13/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
222	12/4/2024	Interlocutory Application (I.B.C)	710102030872024	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR MK FURNCRRAFT PVT. LTD. VS MOHD. ARHAM QURESHI	Sec 60(5)	20/05/2024	remove application pdf from proof of service side and correct application upload from application side contact to registry	Dhananjaya Sud
223	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	COMPANY PETITION IB (IBC)/739(PB)2022	RESOLUTION PROFESSIONAL VS MOHD. ARHAM QURESHI	Application under any other provisions-IBC	20/05/2024	fill all details in online portal. CHANCHAL DUA name mention online portal or IA Portal contact to registry	CHANCHAL
224	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	20/05/2024	Many Times Reminder Plz contact to registryVol -1 not uploaded Bookmarking Compulsory as per index with page nos ticket missing on Vakalatnama date missing on Vakalatnama OCR compulsory contact to registry many times reminder	ABHISHEK

225	15/05/2024	Interlocutory Application (I.B.C)	710102042442024	COMPANY PETITION IB (IBC)/404(ND)2022	MR ABHISHEK GUPTA VS AJIT KUMAR	Application under any other provisions-IBC	16/05/2024	date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Garima Sharma
226	26/02/2024	Interlocutory Application (I.B.C)	710102017522024	COMPANY PETITION IB (IBC)/919(ND)2024	RAJESH KUMAR AND SARITA VS MASCOT SOHO HOMES PVT LTD	Sec 60(5)	14/05/2024	all applicant detail fill online portal as per mop	Umesh Chauhan
227	20/03/2024	Interlocutory Application (I.B.C)	710102024162024	COMPANY PETITION IB (IBC)/2552(ND)2019	SUNIL KUMAR SRIVASTWA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/05/2024	bookmarking compulsory as per index with page nos ocr missing	Shagun Thakur
228	13/05/2024	Interlocutory Application (I.B.C)	710102041992024	COMPANY PETITION IB (IBC)/2552(ND)2019	RAJEEV LOCHAN VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/05/2024	wrong jurisdiction.	Shivam
229	14/05/2024	Interlocutory Application (I.B.C)	710102042012024	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR VS RESOLUTION PROFESSIONAL JBK DEVELOPERS	Sec 60(5)	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
230	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions-IBC	20/05/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missing Many Times Reminder contact to registry	ABHISHEK
231	13/05/2024	Interlocutory Application (I.B.C)	710102041932024	COMPANY PETITION IB (IBC)/1529(ND)2019	PARVEEN CHAND KHANNA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	15/05/2024	need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Rajni Dahiya
232	14/05/2024	Interlocutory Application (I.B.C)	710102042302024	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS MR AKHILESH GUPTA RESOLUTION PROFESSIONAL	Sec 49(2)	20/05/2024	section wrong online as per index or page no 2 section mention same in pdf or online portal	Brijesh Kumar Tamber
233	14/05/2024	Interlocutory Application (I.B.C)	710102042362024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	17/05/2024	memo of parties missing. vakalatnama compulsory. proof of service missing. main case missing in urgent letter and letter of service.	GARGI SHARMA
234	13/05/2024	Interlocutory Application (I.B.C)	710102041922024	COMPANY PETITION IB (IBC)/83(PB)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS MANOJ GAUR	Rule 11 of NCLT, 2016	15/05/2024	vakalatnama compulsory.	Shashwat Anand

235	14/05/2024	Interlocutory Application (I.B.C)	710102042042024	COMPANY PETITION IB (IBC)/42(ND)2023	ANUP KUMAR VS MANOJ GAUR	Application under any other provisions-IBC	16/05/2024	page no. 41,43,45,46,53,54,66 are cut. bookmarking compulsory with page numbering. OCR missing.	SHANKARI MISHRA
236	14/05/2024	Interlocutory Application (I.B.C)	710102042402024	COMPANY PETITION IB (IBC)/1680(ND)2019	PANKAJ MAHAJAN RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED (UNDER CIIRP) VS ICICI BANK THROUGH	Rule 11 of NCLT, 2016	20/05/2024	section wrong.	SANJEEV
237	14/05/2024	Interlocutory Application (I.B.C)	710102042392024	COMPANY PETITION IB (IBC)/375(PB)2018	SANJEEV PATHAK VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE	Sec 60(5)	20/05/2024	need every page sign and true copy in annexure. OCR missing.	SINHA SHREY
238	14/05/2024	Interlocutory Application (I.B.C)	710102042032024	COMPANY PETITION IB (IBC)/41(ND)2023	ANUP KUMAR VS NA	Application under any other provisions-IBC	16/05/2024	fill all details in online portal. page no. 32 to 53 are not clear. bookmarking compulsory with page numbering. OCR missing.	SHANKARI MISHRA
239	13/05/2024	Interlocutory Application (I.B.C)	710102041892024	COMPANY PETITION IB (IBC)/3398(ND)2019	BIKRAM SINGH GUSAIN VS NA	Rule 11 of NCLT, 2016	20/05/2024	25Rs welfare fee and 3Rs court missing in vakalatnama.	VINOD KUMAR
240	14/05/2024	Company Application(Comp anies Act)	710102042372024	COMPANY PETITION (COMPANIES ACT)/37(ND)2023	RAKESH KAPOOR AND ORS. VS M/S SHREE RAVI TRADING AND MANUFACTURING PRIVATE LIMITED & ORS.	Sec. 242(4)	16/05/2024	added all respondent in memo of parties. need every page sign and true copy in annexure. page no. 141 to 185 are not clear. vakalatnama compulsory.	HARKESH
241	14/05/2024	Interlocutory Application (I.B.C)	710102042282024	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS AMIT KUMAR DUBEY	Sec 66(1)	20/05/2024	memo of parties missing in index. counsel details missing in memo of parties. page no. 57 are not clear. bookmarking compulsory. OCR missing.	Devendra
242	14/05/2024	Interlocutory Application (I.B.C)	710102042222024	COMPANY PETITION IB (IBC)/1084(ND)2019	SANTANU KUMAR SAMANTA VS AMIT KUMAR DUBEY	Rule 154 (1)	20/05/2024	section wrong choose 154 in online portal.	GAUTAM
243	14/05/2024	Interlocutory Application (I.B.C)	710102042022024	COMPANY PETITION IB (IBC)/40(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL M/S. ASREC (INDIA) LTD. VS AMIT KUMAR DUBEY	Rule 11 of NCLT, 2016	20/05/2024	counsel sign missing in index or memo of parties. need every page sign in application. notary missing. date missing in vakalatnama. need every page sign and true copy in annexure.	Vishal
244	14/05/2024	Interlocutory Application (I.B.C)	710102042072024	COMPANY PETITION IB (IBC)/923(PB)2018	HARNAM SINGH HANS VS RABINDRA KUMAR MINTRI	Sec 60(5)	20/05/2024	page no. 4,5 wrong adjust. need every page sign and true copy in annexure.	udita singh

245	14/05/2024	Interlocutory Application (I.B.C)	710102042082024	COMPANY PETITION IB (IBC)/375(PB)2018	BALDEV KUMAR B VARMA VS SATYA PRAKASH GUPTA	Sec 60(5)	20/05/2024	fill all details in online portal. memo of parties missing. applicant sign missing in prayer. need every page sign in application. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	SAMANT
246	14/05/2024	Company Application(Companies Act)	710102042182024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 448	20/05/2024	contact to registry.	Azka Ahmed
247	14/05/2024	Company Application(Companies Act)	710102042352024	COMPANY PETITION (COMPANIES ACT)/37(ND)2023	MR RAKESH KAPOOR VS M/S SHREE RAVI TRADING AND MANUFACTURING PRIVATE LIMITED & ORS.	Rule 11 of NCLT	20/05/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory.	HARKESH
248	14/05/2024	Interlocutory Application (I.B.C)	710102042102024	COMPANY PETITION IB (IBC)/692(ND)2022	MS. POOJA BAHRY VS RAJIV KUMAR JAIN & ORS.	Sec 60(5)	20/05/2024	section wrong. vol 2 bookmarking missing. page no. 195,196,201,222,242,249, 247 to 259,318.319.323.326 are not clear. page no. 214,216,226,228,248,250,255 to 258,333,334,338,348 mention English type copy in pdf. OCR missing.	Chandhiok&mahajan
249	13/05/2024	Company Application(Companies Act)	710102041942024	COMPANY PETITION IB (IBC)/692(ND)2022	YKM HOLDINGS PVT LTD VS RAJIV KUMAR JAIN & ORS.	Application under any other provisions	20/05/2024	main case missing in online portal. vakalatnama compulsory. contact to registry	HARKESH
250	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	15/05/2024	sign missing on annexures page 9 to 15 not clear	PRAVEEN KUMAR
251	13/05/2024	Interlocutory Application (I.B.C)	710102041812024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS JITENDER KUMAR YADAV	Sec 66(1)	15/05/2024	fill all details in online portal. main case wrong. page no. 19 to 31 are not clear. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Deepanshu Badiwal
252	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	15/05/2024	many time remindersection wrong online as per pdf vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear. contact to registry	Sanjay Bhatt

253	16/05/2024	Interlocutory Application (I.B.C)	710102043012024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAR GARG LIQUIDATOR HEMA ENGINEERING INDUSTRIES LIMITED VS SUMIT BHARANA	Sec 60(5)	20/05/2024	counsel sign missing in index.	Vishal
254	15/05/2024	Interlocutory Application (I.B.C)	710102042762024	COMPANY PETITION IB (IBC)/132(PB)2017	SAMTEL WORKERS KALYAN SAMITI VS SUMIT BHARANA	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama are wrong.	GYANENDRA
255	18/03/2024	Interlocutory Application (I.B.C)	710102023592024	COMPANY PETITION IB (IBC)/02(PB)2017	DR. JADISH PRASAD MISHRA VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	15/05/2024	pages 22 24 26 28 Hindi pages	Sahil
256	16/05/2024	Miscellaneous Application(Companies Act)	710102042982024	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Rule 11 of NCLT	20/05/2024	case type wrong. section not mention in index. memo of parties missing. need every page sign and true copy in annexure. 25Rs welfare fee or 3Rs court fee and date missing in vakalatnama. mention bookmarking with page numbering.	Supriya
257	13/05/2024	Interlocutory Application (I.B.C)	710102042002024	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	RAJEEV LOCHAN VS ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Rule 11 of NCLT, 2016	15/05/2024	main case missing in online portal. wrong jurisdiction. bookmarking compulsory with page numbering.	Shivam
258	15/05/2024	Interlocutory Application (I.B.C)	710102042652024	COMPANY PETITION IB (IBC)/762(ND)2023	RAMESH CHAND BHATI VS ECL FINANCE LIMITED	Rule 11 of NCLT, 2016	16/05/2024	NCLT order missing. vakalatnama compulsory.	Gaurav Varma
259	1/4/2024	Interlocutory Application (I.B.C)	710102027382024	COMPANY PETITION IB (IBC)/106(ND)2017	SSF PLASTICS INDIA PVT. LTD. VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	20/05/2024	25Rs welfare fee missing in vakalatnama. 94 mention English type copy in pdf. added all respondent in memo of parties.	Ashok Kumar Mishra
260	15/05/2024	Interlocutory Application (I.B.C)	710102042602024	COMPANY PETITION IB (IBC)/1138(ND)2018	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Sec 60(5)	20/05/2024	counsel details missing in memo of parties and prayer. bookmarking compulsory with page numbering. OCR missing.	SHWETA
261	15/05/2024	Interlocutory Application (I.B.C)	710102042482024	COMPANY PETITION IB (IBC)/692(ND)2022	RAJEEV KUMAR JAIN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF M/S KIRAN UDYOG PVT. LTD & ORS	Sec 60(5)	20/05/2024	PLEASE MENTIONED PROPER MAIN CASE NO	Shashank Agarwal
262	15/05/2024	Interlocutory Application (I.B.C)	710102042552024	COMPANY PETITION IB (IBC)/39(ND)2024	PNB HOUSING FINANCE LIMITED VS DEEPSONS (INDIA) PVT. LTD	Sec 60(5)	20/05/2024	vakalatnama compulsory.	Naman Singh Bagga
263	15/05/2024	Interlocutory Application (I.B.C)	710102042502024	COMPANY PETITION IB (IBC)/486(ND)2023	HELLA INFRA MARKET PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. section not mention in index. vakalatnama compulsory. OCR missing.	Rahul Ray

275	15/05/2024	Interlocutory Application (I.B.C)	710102042772024	COMPANY PETITION IB (IBC)/403(ND)2022	MR. AJAY GUPTA VS AJIT KUMAR	Application under any other provisions-IBC	16/05/2024	date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Garima Sharma
276	15/05/2024	Interlocutory Application (I.B.C)	710102042902024	COMPANY PETITION IB (IBC)/995(PB)2020	MANAB DATTA & ORS. VS GRANDSTAR REALTY PVT. LTD.	Sec 60(5)	16/05/2024	memo of parties missing. page no. 22 to 89,164 to 169 are not clear., affidavit oof all the respondent separately.	Achal Gupta
277	15/04/2024	Interlocutory Application (I.B.C)	710102031782024	COMPANY PETITION IB (IBC)/3383(ND)2019	WORKERS/EMPLOYEES OF SAINOV SPIRIT PVT LTD VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	20/05/2024	same pdf upload 2 times plz one single pdf upload	Tanveer Zaki
278	17/05/2024	Interlocutory Application (I.B.C)	710102043352024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
279	16/05/2024	Interlocutory Application (I.B.C)	710102042972024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. 1Rs court fee short in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	SHAILI GUPTA
280	15/05/2024	Interlocutory Application (I.B.C)	710102042812024	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	22(3)a	20/05/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama.	ANIL
281	17/05/2024	Interlocutory Application (I.B.C)	710102043322024	COMPANY PETITION IB (IBC)/496(ND)2023	DEEPAK MANGLA VS MR. MUKESH GUPTA	Sec 60(5)	20/05/2024	case type wrong. counsel details missing in prayer. applicant sign missing in prayer. pagination wrong in pdf. page no. 23 to 59 are not clear. date missing in vakalatnama.	MRINAL HARSH VARDHAN
282	16/05/2024	Interlocutory Application (I.B.C)	710102043132024	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS MR. MUKESH GUPTA	Application under any other provisions-IBC	20/05/2024	section not mention in index. need every page sign in annexure.	Kanti
283	16/05/2024	Interlocutory Application (I.B.C)	710102043122024	COMPANY PETITION IB (IBC)/449(PB)2019	SUNIL GOEL VS ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	20/05/2024	25Rs welfare and 3Rs court fee missing in vakalatnama.	Purnima Saini
284	16/05/2024	Interlocutory Application (I.B.C)	710102043032024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD VS ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 12(2)	20/05/2024	master index missing. vol 1,2,3,4 separate index missing. counsel sign missing in prayer. pagination wrong. need every page sign and true copy in annexure. vol 1,2,3 bookmarking missing. OCR missing.	RAKESH KUMAR
285	16/05/2024	Interlocutory Application (I.B.C)	710102043262024	COMPANY PETITION IB (IBC)/437(ND)2023	SANJEEV CHAUDHARY VS ASHISH SINGH RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	20/05/2024	OCR missing.	Sanjeev

286	17/05/2024	Interlocutory Application (I.B.C)	710102043452024	COMPANY PETITION IB (IBC)/2552(ND)2019	SATYENDRA K SINGH VS PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/05/2024	25Rs welfare and 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.	Sanjay Kumar Singh
287	17/05/2024	Interlocutory Application (I.B.C)	710102043532024	COMPANY PETITION IB (IBC)/490(ND)2023	DEBASHIS NANDA VS PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	20/05/2024	main case wrong. index missing. need every page sign and true copy in application. pagination missing. bookmarking compulsory with page numbering. OCR missing.	Gaurav Joshi
288	17/05/2024	Interlocutory Application (I.B.C)	710102043492024	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS DEPUTY COMMISSIONER OF INCOME TAX INCOME TAX DEPARTMENT	Sec 60(5)	20/05/2024	fill all details in online portal.	GAUTAM
289	17/05/2024	Interlocutory Application (I.B.C)	710102043562024	COMPANY PETITION IB (IBC)/493(ND)2023	DEBASHIS NANDA VS DEPUTY COMMISSIONER OF INCOME TAX INCOME TAX DEPARTMENT	Application under any other provisions-IBC	20/05/2024	index missing. pagination missing. need every page sign and true copy in application. bookmarking compulsory with page numbering. OCR missing.	Gaurav Joshi
290	17/05/2024	Company Application(Comp anies Act)	710102043472024	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 252 (1) - By Government Body	20/05/2024	wrong filling. filed additional documents.	Amrita Singh
291	17/05/2024	Interlocutory Application (I.B.C)	710102043512024	COMPANY PETITION IB (IBC)/491(ND)2023	DEBASHIS NANDA VS SECURITIES AND EXCHANGE BOARD OF INDIA	Application under any other provisions-IBC	20/05/2024	main case wrong. index missing. pagination wrong. need every page sign and true copy in application. bookmarking compulsory with page numbering. OCR missing.	Gaurav Joshi
292	17/05/2024	Interlocutory Application (I.B.C)	710102043412024	COMPANY PETITION IB (IBC)/142(ND)2023	MOHD NAZIM KHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	Rule 11 of NCLT, 2016	20/05/2024	section not mention in index. need every page true copy in annexure. 1Rs court fee short in vakalatnama.	MOHD NAZIM
293	17/05/2024	Interlocutory Application (I.B.C)	710102043572024	COMPANY PETITION IB (IBC)/492(ND)2023	DEBASHIS NANDA VS SECURITIES AND EXCHANGE BOARD OF INDIA	Application under any other provisions-IBC	20/05/2024	main case wrong. index missing. pagination wrong. need every page sign and true copy in application. bookmarking compulsory with page numbering. OCR missing.	Gaurav Joshi
294	17/05/2024	Interlocutory Application (I.B.C)	710102043442024	COMPANY PETITION IB (IBC)/934(PB)2018	DEEPA CHADHA VS APM INFRASTRUCTURE PRIVATE LTD. AND	Sec 60(5)	20/05/2024	1Rs court short in vakalatnama.	Mohit Arora
295	17/05/2024	Interlocutory Application (I.B.C)	710102043482024	COMPANY PETITION IB (IBC)/686(ND)2022	HARVINDER SINGH VS APM INFRASTRUCTURE PRIVATE LTD. AND	Rule 11 of NCLT, 2016	20/05/2024	case type wrong.	Aditya

296	17/05/2024	Interlocutory Application (I.B.C)	710102043612024	COMPANY PETITION IB (IBC)/392(PB)2021	HARVINDER SINGH RESOLUTION PROFESSIONAL V DEEPALI GUPTA VS APM INFRASTRUCTURE	Application under any other provisions-IBC	20/05/2024	main case wrong in memo of parties.	ABHISHEK
297	17/05/2024	Company Application(Comp anies Act)	710102043462024	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS SECURITIES AND EXCHANGE BOARD OF INDIA NORTHERN REGIONAL OFFICE	Any other provision - Govt body	20/05/2024	wrong filling.	Amrita Singh
298	17/05/2024	Interlocutory Application (I.B.C)	710102043362024	COMPANY PETITION IB (IBC)/2688(ND)2019	ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION-D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH.	Rule 11 of NCLT, 2016	20/05/2024	fill all details in online portal. pdf not clear. section wrong.	Arjun Jain
299	17/05/2024	Interlocutory Application (I.B.C)	710102043542024	COMPANY PETITION IB (IBC)/97(PB)2023	GAGAN GULATI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH. BRIJESH SINGH	Application under any other provisions-IBC	20/05/2024	case type wrong choose IA(IBC)LIQ. section wrong.	YOGITA BHATIA
300	17/05/2024	Interlocutory Application (I.B.C)	710102043502024	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Any other provision - Govt body	20/05/2024	wrong filling. filed in additional documents.	GAUTAM
301	13/01/2023	Interlocutory Application (I.B.C)	710102004952023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGRAWAL VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Sec 60(5)	20/05/2024	Counsel Details Missing in Index Memo Party and prayer and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	AKSHAY PETKAR
302	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
303	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
304	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
305	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
306	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
307	2/5/2024	0710102031582024 (No.of Docs 1)	0710102031582024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1960(ND)2024	DEVENDRA UMRAO	Sec 60(5)	20-05-2024	last order missing	devumrao

308	2/5/2024	0710102031582024 (No.of Docs 1)	0710102031582024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1960(ND)2 024	DEVENDRA UMRAO	Sec 60(5)	20-05-2024	last order missing	devumrao
309	2/5/2024	0710102031582024 (No.of Docs 1)	0710102031582024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1960(ND)2 024	DEVENDRA UMRAO	Sec 60(5)	20-05-2024	last order missing	devumrao
310	28-04-2024	0710102022712023 (No.of Docs 2)	0710102022712023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1717(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
311	16-05-2024	0710102077462022 (No.of Docs 2)	0710102077462022/11	COMPANY PETITION IB (IBC)/754(ND)202 2	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	20-05-2024	bookmarking mandatory date missing in index	RAVISHARMA
312	28-04-2024	0710102022712023 (No.of Docs 2)	0710102022712023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1717(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
313	28-04-2024	0710102022712023 (No.of Docs 2)	0710102022712023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1717(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
314	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
315	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
316	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
317	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
318	17-05-2024	0710102000922023 (No.of Docs 1)	0710102000922023/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	20-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
319	16-05-2024	0710102080072022 (No.of Docs 2)	0710102080072022/7	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	20-05-2024	bookmarking mandatory pagination ocr	aniljain
320	13-05-2024	0710102077492022 (No.of Docs 1)	0710102077492022/12	COMPANY PETITION (COMPANIES ACT)/187(ND)202 2	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	20-05-2024	date missing in index	ambu395

321	13-05-2024	0710102077642022 (No.of Docs 1)	0710102077642022/12	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	20-05-2024	date missing in index	ambu395
322	13-05-2024	0710102077522022 (No.of Docs 1)	0710102077522022/12	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	20-05-2024	date missing in index	ambu395
323	2/5/2024	0710102031582024 (No.of Docs 1)	0710102031582024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1960(ND)2024	DEVENDRA UMRAO	Sec 60(5)	20-05-2024	last order missing	devumrao
324	14-05-2024	0710102030492024 (No.of Docs 1)	0710102030492024/2	COMPANY PETITION IB (IBC)/224(PB)2024	MAXWORTH INFRASTRUCTURES PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC Under Sec 9	20-05-2024	need every pages sign and true copy in Annexure	sonalanand99
325	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
326	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
327	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
328	16-05-2024	0710200400502007 (No.of Docs 2)	0710200400502007/76	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	pagination missing in bookmarking	dattacoadvocates
329	14-05-2024	0710102029212020 (No.of Docs 1)	0710102029212020/6	COMPANY PETITION IB (IBC)/711(ND)2020	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing 25rs welfare ticket 3rs court fees missing in vakalatnama bookmarking mandatory	ATIUTTAM
330	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
331	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
332	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
333	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
334	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
335	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm

336	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
337	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)202 3	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
338	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)202 3	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
339	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)202 3	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
340	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)202 3	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
341	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)202 3	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
342	13-05-2024	0710102025822023 (No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
343	13-05-2024	0710102025822023 (No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
344	13-05-2024	0710102025822023 (No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
345	13-05-2024	0710102025822023 (No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
346	28-04-2024	0710102022712023 (No.of Docs 2)	0710102022712023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1717(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
347	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
348	14-05-2024	0710102026892024 (No.of Docs 4)	0710102026892024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2 024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	20-05-2024	all document file separately	rmalik2001
349	13-05-2024	0710102024922024 (No.of Docs 2)	0710102024922024/1	COMPANY PETITION (COMPANIES ACT)/85(ND)2024	ASCOT PROJECTS PRIVATE LIMITED	Sec. 441	20-05-2024	index page missing in pdf and book marking do as per index	trscompsecy
350	14-05-2024	0710102024182024 (No.of Docs 1)	0710102024182024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1616(ND)2 024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	20-05-2024	25rs welfare ticket 3rs court fees missing in vakalatnama	krishenkumar

351	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)202 4	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
352	17-05-2024	0710200400812014 (No.of Docs 1)	0710200400812014/19	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
353	16-05-2024	0710102074952019 (No.of Docs 1)	0710102074952019/13	COMPANY PETITION (COMPANIES ACT)/58(PB)2019	SANJAY TIWARI VS. LOYAL HOTEL AND RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	20-05-2024	bookmarking mandatory date missing in vakalatnama	prabhatkaushikadv
354	17-05-2024	0710200400802014 (No.of Docs 1)	0710200400802014/23	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
355	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
356	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)202 4	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
357	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)202 4	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
358	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)202 4	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
359	14-05-2024	0710102022812024 (No.of Docs 1)	0710102022812024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1659(ND)2 024	KAMALL AHUJA	22(3)a	20-05-2024	bookmarking mandatory 25rs welfare ticket 3rs court fees missing in vakalatnama	kamall.lawmax
360	17-05-2024	0710102021512024 (No.of Docs 1)	0710102021512024/2	COMPANY PETITION IB (IBC)/167(ND)202 4	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	book marking mandatory as per index annexure page need sign with true copy	D/3762/2016
361	14-05-2024	0710102020332024 (No.of Docs 5)	0710102020332024/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	Annexure 18 need ocr and page no 350 to 359 and 425 to 436 need sign page no 441 is not readable and hindi page 385 387 397 455 456 457 459 need english pages and proof of service require	mumtazbhalla

362	14-05-2024	0710102020332024 (No.of Docs 5)	0710102020332024/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	Annexure 18 need ocr and page no 350 to 359 and 425 to 436 need sign page no 441 is not readable and hindi page 385 387 397 455 456 457 459 need english pages and proof of service require	mumtazbhalla
363	14-05-2024	0710102020332024 (No.of Docs 5)	0710102020332024/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	Annexure 18 need ocr and page no 350 to 359 and 425 to 436 need sign page no 441 is not readable and hindi page 385 387 397 455 456 457 459 need english pages and proof of service require	mumtazbhalla
364	14-05-2024	0710102020332024 (No.of Docs 5)	0710102020332024/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	Annexure 18 need ocr and page no 350 to 359 and 425 to 436 need sign page no 441 is not readable and hindi page 385 387 397 455 456 457 459 need english pages and proof of service require	mumtazbhalla
365	14-05-2024	0710102018802024 (No.of Docs 1)	0710102018802024/3	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. (TD)	Section 95(1)	20-05-2024	index missing in bookmarking affidavit mismatch with address Wrong	nakulgandhi
366	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
367	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
368	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
369	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
370	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
371	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW
372	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IRC	20-05-2024	improper book marking as per index	PJLAW

373	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)20 24	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IRC	20-05-2024	improper book marking as per index	PJLAW
374	29-04-2024	0710102010862024 (No.of Docs 3)	0710102010862024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/833(ND)20 24	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IRC	20-05-2024	improper book marking as per index	PJLAW
375	20-02-2024	0710102016002024 (No.of Docs 0)	0710102016002024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	annexure page need sign with true copy page no 8 to 38	
376	20-02-2024	0710102016002024 (No.of Docs 0)	0710102016002024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	annexures every pages need sign with true copy	
377	16-05-2024	0710102012762024 (No.of Docs 1)	0710102012762024/1	COMPANY APPLICATION(C OMPANIES ACT)/73(ND)2024	TRACK INFOLINE PRIVATE LIMITED	Rule 11 of NCLT	20-05-2024	missed address in affidavit annexure need sign with true copy	krishnakumar305
378	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
379	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
380	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
381	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
382	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
383	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
384	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
385	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc

386	28-04-2024	0710102011242024 (No.of Docs 2)	0710102011242024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	page no 6 to 14 need ocr	associate.amc
387	17-05-2024	0710102011172024 (No.of Docs 2)	0710102011172024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2024	DESYNOVA DIGITAL PRIVATE LIMITED	Sec. 230-232, Sec 234	20-05-2024	volume wise index need in volume 2 page no 120 to 274	Ashutosh Gupta
388	16-05-2024	0710102006192024 (No.of Docs 2)	0710102006192024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/766(ND)2024	RESHMA MITTAL VS. M/S ENGINEERS INDIA LIMITED	Sec 60(5)	20-05-2024	address missed on affidavit	gauhar.mirza
389	16-05-2024	0710102000732024 (No.of Docs 2)	0710102000732024/6	COMPANY PETITION IB (IBC)/63(ND)2024	KAEFER PRIVATE LIMITED	IBC Section 59	20-05-2024	need file to be ocr	KARMALAWASSOCIATES
390	14-05-2024	0710102000532024 (No.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	20-05-2024	book marking mandatory as per index and need ocr to file of reply annexure pages need true copy with ocr	advgmsingh
391	22-12-2023	0710102108992023 (No.of Docs 0)	0710102108992023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/94(PB)2024	RESTAR ELECTRONICS SINGAPORE PTE LTD VS. M/S LOGIC EASTERN (INDIA) PVT LIMITED	Rule 11 of NCLT, 2016	20-05-2024	Mismatched affidavit address with notary	
392	16-12-2023	0710102106992023 (No.of Docs 0)	0710102106992023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2024	NIMBUS PROJECTS LIMITED	Sub-section (I) of section 230	20-05-2024	incomplete file	
393	16-05-2024	0710102106272023 (No.of Docs 2)	0710102106272023/7	INTERLOCUTOR Y APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	20-05-2024	bookmarking mandatory with index need every pages sign with OCR Compulsory in pdf	kantimohan
394	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
395	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
396	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
397	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
398	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
399	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
400	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	

401	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
402	24-11-2023	0710102100982023 (No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	incomplete file	
403	20-11-2023	0710102100002023 (No.of Docs 0)	0710102100002023/6	COMPANY PETITION IB (IBC)/42(ND)2024	AMIT KUMAR SINGH VS. APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	20-05-2024	need every pages sign in pdf	
404	14-05-2024	0710102040302023 (No.of Docs 3)	0710102040302023/1	COMPANY PETITION IB (IBC)/691(ND)2023	JAMPANA CONSTRUCTION PRIVATE LIMITED VS. NRCC (INDIA) LIMITED	IBC Under Sec 9	20-05-2024	bookmarking as per index need every pages sign last order missing	JUSTLAW
405	13-05-2024	0710102086442023 (No.of Docs 1)	0710102086442023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/5579(ND)2023	NITISH CHUGH VS. EE LIMITED	Sec 60(5)	20-05-2024	bookmarking mandatory	legisdmlawoffices
406	5/5/2024	0710102013102024 (No.of Docs 3)	0710102013102024/4	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	pagination missing on written submission and need every pages sign of judgements	nahushjain
407	13-05-2024	0710102083072023 (No.of Docs 1)	0710102083072023/2	TRANSFER APPLICATION/41(PB)2023	SANJEEV ARORA VS. STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016	20-05-2024	bookmarking mandatory with index	Kurdukarandco
408	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
409	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
410	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
411	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
412	15-09-2023	0710102080092023 (No.of Docs 0)	0710102080092023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5506(ND)2023	SATYENDRA KUMAR SINGH VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	20-05-2024	bookmarking mandatory	
413	26-08-2023	0710102074362023 (No.of Docs 0)	0710102074362023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4784(ND)2023	SHASHANK PODDAR VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	20-05-2024	bookmarking mandatory	
414	14-05-2024	0710102071912023 (No.of Docs 2)	0710102071912023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4931(ND)2023	SANJAY TANEJA VS. SHARVAN KUMAR VISHNOI	Sec 60(5)	20-05-2024	pagination missing in bookmarking	advocatevinod

415	17-06-2023	0710102053702023 (No.of Docs 0)	0710102053702023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3338(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (1)	20-05-2024	book marking mandatory as per index and need file to OCR Pagination missing in book marking and annexures every pages need sign with true copy and also reply every pages sign need sign not require blank pages missing vakalatanama in file proof services not seen clearly	
416	6/5/2024	0710102046322023 (No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
417	6/5/2024	0710102046322023 (No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
418	6/5/2024	0710102046322023 (No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
419	6/5/2024	0710102046322023 (No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
420	14-05-2024	0710102029862023 (No.of Docs 2)	0710102029862023/26	INTERLOCUTOR Y APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
421	14-05-2024	0710102029862023 (No.of Docs 2)	0710102029862023/26	INTERLOCUTOR Y APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
422	14-05-2024	0710102029862023 (No.of Docs 2)	0710102029862023/26	INTERLOCUTOR Y APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
423	14-05-2024	0710102029862023 (No.of Docs 2)	0710102029862023/26	INTERLOCUTOR Y APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
424	13-05-2024	0710102042832022 (No.of Docs 2)	0710102042832022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions-IBC	20-05-2024	BOOK MARKING MANDATORY AS PER INDEX AND NEED EVERY PAGE SIGN OF WRITTEN SUBMISSION	souritarora
425	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
426	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm
427	14-05-2024	0710102028822023 (No.of Docs 1)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	20-05-2024	date missing in index 3rs court fees missing in vakalatnama	vgclawfirm

428	14-05-2024	0710102021252024 (No.of Docs 1)	0710102021252024/1	COMPANY PETITION IB (IBC)/223(ND)202 4	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-05-2024	last Order missing	Devanggautam
429	14-05-2024	0710102021252024 (No.of Docs 1)	0710102021252024/1	COMPANY PETITION IB (IBC)/223(ND)202 4	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-05-2024	last Order missing	Devanggautam
430	14-05-2024	0710102021252024 (No.of Docs 1)	0710102021252024/1	COMPANY PETITION IB (IBC)/223(ND)202 4	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-05-2024	last Order missing	Devanggautam
431	14-05-2024	0710102021252024 (No.of Docs 1)	0710102021252024/1	COMPANY PETITION IB (IBC)/223(ND)202 4	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-05-2024	last Order missing	Devanggautam
432	17-06-2023	0710102053702023 (No.of Docs 0)	0710102053702023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3338(ND)2 023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (1)	17-05-2024	bookmarking mandatory with OCR Compulsory in pdf	
433	12/6/2023	0710102052502023 (No.of Docs 0)	0710102052502023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/3428(ND)2 023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	17-05-2024	bookmarking mandatory vakaltnama missing OCR Compulsory in pdf	
434	17-06-2023	0710102053702023 (No.of Docs 0)	0710102053702023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3338(ND)2 023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (1)	17-05-2024	bookmarking mandatory with OCR Compulsory in pdf	
435	22-06-2023	0710102054562023 (No.of Docs 0)	0710102054562023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3381(ND)2 023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	17-05-2024	bookmarking mandatory with OCR Compulsory in pdf	
436	1/1/2021	0710102120182020 (No.of Docs 0)	0710102120182020/12	COMPANY PETITION IB (IBC)/4(ND)2021	RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	17-05-2024	incomplete book marking as per index	
437	22-06-2023	0710102054562023 (No.of Docs 0)	0710102054562023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3381(ND)2 023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	17-05-2024	bookmarking mandatory with OCR Compulsory in pdf	
438	1/1/2021	0710102120182020 (No.of Docs 0)	0710102120182020/12	COMPANY PETITION IB (IBC)/4(ND)2021	RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	17-05-2024	incomplete book marking as per index	
439	1/1/2021	0710102120182020 (No.of Docs 0)	0710102120182020/12	COMPANY PETITION IB (IBC)/4(ND)2021	RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	17-05-2024	incomplete book marking as per index	
440	1/1/2021	0710102120182020 (No.of Docs 0)	0710102120182020/12	COMPANY PETITION IB (IBC)/4(ND)2021	RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	17-05-2024	incomplete book marking as per index	
441	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
442	10/1/2019	0710102002342019 (No.of Docs 0)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)201 9	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	book marking mandatory as per index and need complete file to OCR	
443	10/1/2019	0710102002342019 (No.of Docs 0)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)201 9	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	book marking mandatory as per index and need complete file to OCR	

444	10/1/2019	0710102002342019 (No.of Docs 0)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	book marking mandatory as per index and need complete file to OCR	
445	10/1/2019	0710102002342019 (No.of Docs 0)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	book marking mandatory as per index and need complete file to OCR	
446	19-02-2020	0710102022852020 (No.of Docs 0)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	16-05-2024	bookmarking as per index with pagination need every pages sign	
447	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	39,to55 309, to increased the font size in pages this pages not clear 250,251,252, 356,to,359	
448	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	39,to55 309, to increased the font size in pages this pages not clear 250,251,252, 356,to,359	
449	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	39,to55 309, to increased the font size in pages this pages not clear 250,251,252, 356,to,359	
450	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	16-05-2024	39,to55 309, to increased the font size in pages this pages not clear 250,251,252, 356,to,359	
451	9/11/2021	0710102082002021 (No.of Docs 0)	0710102082002021/5	INTERLOCUTOR Y APPLICATION (I.B.C)/5243(PB)2021	HDFC BANK LTD VS. RAJ KUMAR RALHAM	Sec 60(5)	16-05-2024	need every pages sign true copy in Annexure	
452	4/7/2022	0710102052252022 (No.of Docs 0)	0710102052252022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3243(ND)2022	PRIYANKA MITRA VSVINEET AGGARWAL	Sec 60(5)	16-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr sir	
453	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
454	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
455	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
456	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency

457	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GIPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
458	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GIPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
459	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GIPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
460	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GIPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
461	22-02-2024	0710102074802022 (No.of Docs 2)	0710102074802022/3	COMPANY PETITION IB (IBC)/705(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GIPTA	Section 95(1)	16-05-2024	index sign missing address missing in affidavit	rrinsolvency
462	13-09-2022	0710102074812022 (No.of Docs 0)	0710102074812022/5	COMPANY PETITION IB (IBC)/707(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. VIKAS GOEL	Section 95(1)	16-05-2024	address missing in affidavit	
463	13-09-2022	0710102074852022 (No.of Docs 0)	0710102074852022/2	COMPANY PETITION IB (IBC)/708(ND)202 2	BANK OF BARODA THROUGH DEEPAK MITTAL VS. VISHNU BHAGWAN	Section 95(1)	16-05-2024	address missing in affidavit	
464	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3187(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
465	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3187(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
466	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3187(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
467	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/3187(PB)2 023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
468	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
469	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
470	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
471	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	

472	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
473	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
474	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
475	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
476	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
477	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
478	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
479	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
480	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
481	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
482	28-03-2023	0710102028802023 (No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)202 3	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	16-05-2024	3rs court fees missing in vakaltnama date missing in index	
483	1/12/2023	0710102103332023 (No.of Docs 0)	0710102103332023/4	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	16-05-2024	page no 334 to 342 need sign with true copy	
484	1/12/2023	0710102103332023 (No.of Docs 0)	0710102103332023/4	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	16-05-2024	page no 334 to 342 need sign with true copy	
485	1/12/2023	0710102103332023 (No.of Docs 0)	0710102103332023/4	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	16-05-2024	page no 334 to 342 need sign with true copy	
486	1/12/2023	0710102103332023 (No.of Docs 0)	0710102103332023/4	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	16-05-2024	page no 334 to 342 need sign with true copy	

487	29-04-2024	0710102003142024 (No.of Docs 3)	0710102003142024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/415(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	16-05-2024	improper book marking as per index with pagination and need file to OCR ACCEPT AFFIDAVITS AND 25 RS Welfare fee and 3 rs court fee missed on vakalatanama and outside portal show reply and inside file show counter affidavit missed reply in file	PJLAW
488	29-04-2024	0710102003142024 (No.of Docs 3)	0710102003142024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/415(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	16-05-2024	improper book marking as per index with pagination and need file to OCR ACCEPT AFFIDAVITS AND 25 RS Welfare fee and 3 rs court fee missed on vakalatanama and outside portal show reply and inside file show counter affidavit missed reply in file	PJLAW
489	29-04-2024	0710102003142024 (No.of Docs 3)	0710102003142024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/415(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	16-05-2024	improper book marking as per index with pagination and need file to OCR ACCEPT AFFIDAVITS AND 25 RS Welfare fee and 3 rs court fee missed on vakalatanama and outside portal show reply and inside file show counter affidavit missed reply in file	PJLAW
490	29-04-2024	0710102003142024 (No.of Docs 3)	0710102003142024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/415(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	16-05-2024	improper book marking as per index with pagination and need file to OCR ACCEPT AFFIDAVITS AND 25 RS Welfare fee and 3 rs court fee missed on vakalatanama and outside portal show reply and inside file show counter affidavit missed reply in file	PJLAW
491	29-04-2024	0710102003152024 (No.of Docs 3)	0710102003152024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/182(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	16-05-2024	book marking mandatory as per index and annexure pages need sign with true copy every pages missed welfare fee rs 25 on vakalatanama need ocr of reply and annexures pages	PJLAW

492	29-04-2024	0710102003152024 (No.of Docs 3)	0710102003152024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/182(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	16-05-2024	book marking mandatory as per index and annexure pages need sign with true copy every pages missed welfare fee rs 25 on vakalatanama need ocr of reply and annexures pages	PJLAW
493	29-04-2024	0710102003152024 (No.of Docs 3)	0710102003152024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/182(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	16-05-2024	book marking mandatory as per index and annexure pages need sign with true copy every pages missed welfare fee rs 25 on vakalatanama need ocr of reply and annexures pages	PJLAW
494	29-04-2024	0710102003152024 (No.of Docs 3)	0710102003152024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/182(ND)20 24	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	16-05-2024	book marking mandatory as per index and annexure pages need sign with true copy every pages missed welfare fee rs 25 on vakalatanama need ocr of reply and annexures pages	PJLAW
495	13-05-2024	0710102011692024 (No.of Docs 1)	0710102011692024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/867(ND)20 24	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	16-05-2024	pagination missing in book marking as per index	trinitylaw
496	13-05-2024	0710102019262024 (No.of Docs 2)	0710102019262024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1103(ND)2 024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	16-05-2024	need ocr of rejoinder every pages accept affidavit	divitavyas
497	12/3/2024	0710102022032024 (No.of Docs 0)	0710102022032024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1396(ND)2 024	DEEPAK MITTAL	Application under any other provisions- IBC	16-05-2024	address missing in affidavit	
498	28-03-2024	0710102026122024 (No.of Docs 0)	0710102026122024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1681(ND)2 024	ARUN KUMAR VS. PANKAJ NARANG	Sec 60(5)	16-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 109 to 115 need ocr	
499	30-03-2024	0710102026892024 (No.of Docs 0)	0710102026892024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2 024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	16-05-2024	date missing in index	
500	30-03-2024	0710102026892024 (No.of Docs 0)	0710102026892024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2 024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	16-05-2024	date missing in index	

501	30-03-2024	0710102026892024 (No.of Docs 0)	0710102026892024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2 024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	16-05-2024	date missing in index	
502	30-03-2024	0710102026892024 (No.of Docs 0)	0710102026892024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1724(ND)2 024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	16-05-2024	date missing in index	
503	14-05-2024	0710102027072024 (No.of Docs 1)	0710102027072024/1	COMPANY PETITION IB (IBC)/210(PB)202 A	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	16-05-2024	bookmarking mandatory with index date missing in vakalatnama	prashant.L&W
504	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
505	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
506	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
507	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
508	9/3/2022	0710102018882022 (No.of Docs 0)	0710102018882022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1143(ND)2 022	SARATH KUMAR VYAS VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	Index page missing in book marking and index page sign missed and need every page sign of written submissions and annexures every pages need sign and true copy need ocr page 62 to 74	
509	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
510	10/5/2024	0710102068542022 (No.of Docs 2)	0710102068542022/9	COMPANY PETITION IB (IBC)/778(ND)202 2	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	book marking mandatory as per index and need every page of written submission	bajpaiankita86
511	10/5/2024	0710102068542022 (No.of Docs 2)	0710102068542022/10	COMPANY PETITION IB (IBC)/778(ND)202 2	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	book marking mandatory as per index and need sign of every page of written submission	bajpaiankita86
512	13-05-2024	0710102060362023 (No.of Docs 2)	0710102060362023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4617(ND)2 023	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	15-05-2024	book marking mandatory as per index with pagination and annexures pages need ocr	karangandhii

513	22-08-2022	0710102068102022 (No.of Docs 0)	0710102068102022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4480(PB)2022	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VSSTATE BANK OF INDIA	Application under any other provisions-IBC,Application under any other provisions-	15-05-2024	pagination missing in book marking as per index	
514	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
515	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
516	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	
517	11/5/2024	0710102105762023 (No.of Docs 2)	0710102105762023/2	COMPANY PETITION IB (IBC)/132(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. ANSAL BUILDWELL LIMITED	IBC under Sec 7	15-05-2024	need every pages sign	varshabanerjee
518	2/9/2021	0710102062732021 (No.of Docs 0)	0710102062732021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4159(ND)2021	LT COL NITIN SACHDEVA VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
519	9/5/2024	0710102065712021 (No.of Docs 2)	0710102065712021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
520	10/5/2024	0710102068942021 (No.of Docs 2)	0710102068942021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5584(ND)2021	MR.NITINVERMA VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
521	13-05-2024	0710102077732022 (No.of Docs 1)	0710102077732022/11	COMPANY PETITION (COMPANIES ACT)/164(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395

522	10/5/2024	0710102078712021 (No.of Docs 2)	0710102078712021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4993(ND)2 021	ASHISH KUMAR VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
523	13-05-2024	0710102077732022 (No.of Docs 1)	0710102077732022/11	COMPANY PETITION (COMPANIES ACT)/164(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
524	25-09-2023	0710102082752023 (No.of Docs 0)	0710102082752023/1	COMPANY PETITION (COMPANIES ACT)/173(ND)202 3	MR. ARVIND KUMAR AGARWAL & ANR. VS. JITENDRA KUMAR AGARWAL	Sec. 241(1),Sec. 242(4)	15-05-2024	book marking mandatory as per index with pagination need complete file to OCR Accept affidavits Hindi page 246 248 250 252 255 282 283 287 need english copy	
525	13-05-2024	0710102077732022 (No.of Docs 1)	0710102077732022/11	COMPANY PETITION (COMPANIES ACT)/164(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
526	13-05-2024	0710102066382023 (No.of Docs 2)	0710102066382023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4009(ND)2 023	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S A2Z INFRA ENGINEERING LIMITED	Sec 60(5)	15-05-2024	pagination missing in book marking as per index need file to ocr accept affidavits and vakalatanama and missing 25 welfare fee and 3 rs court fee on vakalatanama	kushankgarg25
527	10/5/2024	0710102072222021 (No.of Docs 2)	0710102072222021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5547(ND)2 021	MOHD. IRFAN SIDDIQUI VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
528	1/12/2021	0710102087732021 (No.of Docs 0)	0710102087732021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5582(ND)2 021	SANGEETA GARG VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
529	10/5/2024	0710102097342022 (No.of Docs 2)	0710102097342022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6003(PB)2 022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	15-05-2024	pagination missing in book marking as per index and need every pages of rejoinder	D1951975

530	4/8/2023	0710102068112023 (No.of Docs 0)	0710102068112023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4599(ND)2 023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	15-05-2024	need type copy of hindi pages to english pages 17 to 19	
531	11/9/2023	0710102078682023 (No.of Docs 0)	0710102078682023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4928(ND)2 023	DHARMENDRA VERMA ON BEHALF OF FINANCIAL CREDITORS IN CLASS OF HOME BUYERS IN MATTER OF PREMIA PROJECTS LIMITED VS. JITENDER ARORA RESOLUTION PROFESSIONAL OF	Section 27	15-05-2024	address missing in affidavit	
532	7/3/2022	0710102018432022 (No.of Docs 0)	0710102018432022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1228(ND)2 022	VAIBHAV JAIN VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	Index page missing in book marking and index page sign missed and need every page sign of written submissions and annexures every pages need sign and true copy and need OCR PAGE NO 109 TO 115	
533	11/9/2023	0710102078682023 (No.of Docs 0)	0710102078682023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4928(ND)2 023	DHARMENDRA VERMA ON BEHALF OF FINANCIAL CREDITORS IN CLASS OF HOME BUYERS IN MATTER OF PREMIA PROJECTS LIMITED VS. JITENDER ARORA RESOLUTION PROFESSIONAL OF	Section 27	15-05-2024	address missing in affidavit	
534	11/9/2023	0710102078682023 (No.of Docs 0)	0710102078682023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4928(ND)2 023	DHARMENDRA VERMA ON BEHALF OF FINANCIAL CREDITORS IN CLASS OF HOME BUYERS IN MATTER OF PREMIA PROJECTS LIMITED VS. JITENDER ARORA RESOLUTION PROFESSIONAL OF	Section 27	15-05-2024	address missing in affidavit	
535	11/9/2023	0710102078682023 (No.of Docs 0)	0710102078682023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4928(ND)2 023	DHARMENDRA VERMA ON BEHALF OF FINANCIAL CREDITORS IN CLASS OF HOME BUYERS IN MATTER OF PREMIA PROJECTS LIMITED VS. JITENDER ARORA RESOLUTION PROFESSIONAL OF	Section 27	15-05-2024	address missing in affidavit	
536	13-09-2023	0710102077772023 (No.of Docs 0)	0710102077772023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5033(ND)2 023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Applicatio n under any other provisions-	15-05-2024	bookmarking mandatory with index 25rs welfare 3rs court fees missing date missing in vakalatnama	
537	13-05-2024	0710102077702022 (No.of Docs 1)	0710102077702022/12	COMPANY PETITION (COMPANIES ACT)/189(ND)202 2	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395

538	25-04-2024	0710102035752024 (No.of Docs 0)	0710102035752024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2433(ND)2 024	ANAMIKA JHA VSMR. PANKAJ NARANG	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
539	13-05-2024	0710102077492022 (No.of Docs 1)	0710102077492022/11	COMPANY PETITION (COMPANIES ACT)/187(ND)202 2	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
540	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2022	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
541	13-05-2024	0710102077642022 (No.of Docs 1)	0710102077642022/11	COMPANY PETITION (COMPANIES ACT)/181(ND)202 2	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
542	13-05-2024	0710102077522022 (No.of Docs 1)	0710102077522022/11	COMPANY PETITION (COMPANIES ACT)/174(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
543	9/5/2024	0710102089322022 (No.of Docs 2)	0710102089322022/10	COMPANY APPLICATION(C OMPANIES ACT)/416(PB)202 2	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	15-05-2024	Need every page sign of pdf and book marking mandatory as psr index with pagination	ritubhalla
544	22-04-2024	0710102034872024 (No.of Docs 0)	0710102034872024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2161(ND)2 024	MS. TANYA LUGANI VS. MR. PANKAJ NARANG	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
545	13-05-2024	0710102077732022 (No.of Docs 1)	0710102077732022/11	COMPANY PETITION (COMPANIES ACT)/164(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
546	13-05-2024	0710102077852022 (No.of Docs 1)	0710102077852022/11	COMPANY PETITION (COMPANIES ACT)/182(ND)202 2	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATE LIMITED.	Sec. 58(3)	15-05-2024	date missing in index	ambu395
547	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2022	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
548	13-05-2024	0710102077432022 (No.of Docs 1)	0710102077432022/11	COMPANY PETITION (COMPANIES ACT)/165(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395

549	13-05-2024	0710102091902019 (No.of Docs 2)	0710102091902019/15	COMPANY PETITION IB (IBC)/1345(ND)20 19	NEXTGEN PROCON PRIVATE LIMITED	IBC Section 59	15-05-2024	pagination missing in bookmarking and need every pages sign	arpit2208
550	13-05-2024	0710102077432022 (No.of Docs 1)	0710102077432022/12	COMPANY PETITION (COMPANIES ACT)/165(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
551	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/165(ND)202 2	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
552	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/165(ND)202 2	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
553	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/165(ND)202 2	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
554	22-08-2022	0710102068102022 (No.of Docs 0)	0710102068102022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4480(PB)2 022	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VSSTATE BANK OF INDIA	Application under any other provisions- IBC,Applicatio n under any other provisions-	15-05-2024	pagination missing in book marking as per index	
555	22-08-2022	0710102068102022 (No.of Docs 0)	0710102068102022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4480(PB)2 022	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VSSTATE BANK OF INDIA	Application under any other provisions- IBC,Applicatio n under any other provisions-	15-05-2024	pagination missing in book marking as per index	
556	22-08-2022	0710102068102022 (No.of Docs 0)	0710102068102022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4480(PB)2 022	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VSSTATE BANK OF INDIA	Application under any other provisions- IBC,Applicatio n under any other provisions-	15-05-2024	pagination missing in book marking as per index	
557	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/165(ND)202 2	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
558	15-07-2022	0710102056102022 (No.of Docs 0)	0710102056102022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3368(ND)2 022	AJAY SINGH VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
559	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/165(ND)202 2	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	

560	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION COMPANIES ACT/9(ND)2022	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
561	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION COMPANIES ACT/9(ND)2022	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	outside portal show rejoinder and inside file show compliance affidavit	
562	8/4/2024	0710102029372024 (No.of Docs 0)	0710102029372024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1797(ND)2024	MR SHASHI KUMAR JHA VS. PANKAJ NARANG	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
563	13-09-2022	0710102074632022 (No.of Docs 0)	0710102074632022/5	COMPANY PETITION IB (IBC)/704(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS. ANIL COEL	Section 95(1)	15-05-2024	address missing in affidavit	
564	16-05-2022	0710102038652022 (No.of Docs 0)	0710102038652022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2613(ND)2022	ABDUL KHALEQUE VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
565	10/5/2024	0710102019332020 (No.of Docs 2)	0710102019332020/12	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Section 95(1)	15-05-2024	need every pages sign of written submission 1 to 4	viditjain
566	13-05-2024	0710102077752022 (No.of Docs 1)	0710102077752022/13	COMPANY PETITION (COMPANIES ACT)/198(ND)2022	ANJU SAHNI VS. EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	DATE missing in index	ambu395
567	27-03-2024	0710102026052024 (No.of Docs 0)	0710102026052024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1654(ND)2024	SYED KHALID HABIB VS. PANKAJ NARANG	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 109 to 115 need OCR	
568	13-05-2024	0710102032112023 (No.of Docs 2)	0710102032112023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

569	13-05-2024	0710102032112023 (No.of Docs 2)	0710102032112023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2293(PB)2 023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
570	13-05-2024	0710102032112023 (No.of Docs 2)	0710102032112023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2293(PB)2 023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
571	13-05-2024	0710102032112023 (No.of Docs 2)	0710102032112023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2293(PB)2 023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
572	13-05-2024	0710102077702022 (No.of Docs 1)	0710102077702022/11	COMPANY PETITION (COMPANIES ACT)/189(ND)202 2	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
573	13-05-2024	0710102077752022 (No.of Docs 1)	0710102077752022/12	COMPANY PETITION (COMPANIES ACT)/198(ND)202 2	ANJU SAHNI VS. EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
574	13-05-2024	0710102077732022 (No.of Docs 1)	0710102077732022/12	COMPANY PETITION (COMPANIES ACT)/164(ND)202 2	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	15-05-2024	date missing in index	ambu395
575	10/5/2024	0710102072662022 (No.of Docs 2)	0710102072662022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5648(ND)2 022	MRS. SYEDA TASMAH MOHI VSMR. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
576	27-03-2024	0710102026032024 (No.of Docs 0)	0710102026032024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1651(ND)2 024	SWATI SAXENA VS. MR. PANKAJ NARANG	Sec 60(5)	15-05-2024	Index page missing in book marking and index page sign missed and need every page sign of written submissions and annexures every pages need sign and true copy need ocr page no 62 to 74 page no 91 to 105	
577	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)202 4	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
578	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)202 4	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
579	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)202 4	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar

580	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)202 4	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
581	13-05-2024	0710102074752020 (No.of Docs 2)	0710102074752020/6	COMPANY PETITION IB (IBC)/962(ND)202 n	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	15-05-2024	bookmarking mandatory sign missing in index	sydbilalp19
582	10/5/2024	0710102021862024 (No.of Docs 1)	0710102021862024/1	TRANSFER APPLICATION (IBC)/16(PB)2024	STATE BANK OF INDIA VS. NARESH KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	15-05-2024	annexures pages need sign with true copy and missed notary on affidavit	Asav@6538
583	30-04-2023	0710102040232023 (No.of Docs 0)	0710102040232023/4	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	15-05-2024	INCOMPLETE FILE	
584	30-04-2023	0710102040232023 (No.of Docs 0)	0710102040232023/4	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	15-05-2024	INCOMPLETE FILE	
585	30-04-2023	0710102040232023 (No.of Docs 0)	0710102040232023/4	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	15-05-2024	INCOMPLETE FILE	
586	30-04-2023	0710102040232023 (No.of Docs 0)	0710102040232023/4	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	15-05-2024	INCOMPLETE FILE	
587	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/14	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	pagination missing in bookmarking	
588	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/14	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	pagination missing in bookmarking	
589	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/14	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	pagination missing in bookmarking	
590	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/14	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	pagination missing in bookmarking	
591	9/5/2024	0710102046322023 (No.of Docs 1)	0710102046322023/3	COMPANY PETITION (COMPANIES ACT)/103(ND)202 2	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	bookmarking mandatory with index	mrinalelker
592	13-05-2024	0710102046232023 (No.of Docs 1)	0710102046232023/2	COMPANY PETITION (COMPANIES ACT)/118(PB)202 2	SANGEETA BATRA VS. AMIT CHOUDHARY	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index and index missing in pdf	mrinalelker
593	13-05-2024	0710102046822023 (No.of Docs 1)	0710102046822023/2	COMPANY PETITION (COMPANIES ACT)/104(PB)202 2	SANGEETA BATRA VS. INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index index page missing in pdf	mrinalelker
594	9/5/2024	0710102018882021 (No.of Docs 1)	0710102018882021/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	pagination missing in book marking as per index need OCR IN File	anubhavnclt

595	6/4/2021	0710102027052021 (No.of Docs 0)	0710102027052021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1737(ND)2 021	SUNIL VINAY PATHAK VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 115 need ocr	
596	8/4/2021	0710102028052021 (No.of Docs 0)	0710102028052021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1808(ND)2 021	RAVINDER SINGH CHAUHAN VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
597	9/4/2021	0710102028522021 (No.of Docs 0)	0710102028522021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1780(ND)2 021	NEELAM VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
598	10/4/2021	0710102028722021 (No.of Docs 0)	0710102028722021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1815(ND)2 021	DEEPAK VERMA VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
599	10/4/2021	0710102028802021 (No.of Docs 0)	0710102028802021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1792(ND)2 021	ROBIN KUMAR JINDAL VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	

600	15-04-2021	0710102030692021 (No.of Docs 0)	0710102030692021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1937(ND)2 021	OM PRAKASH THAKUR VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
601	20-04-2021	0710102031982021 (No.of Docs 0)	0710102031982021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2119(ND)2 021	DHIRAJ KUMAR GUPTA VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	
602	11/5/2024	0710102034162021 (No.of Docs 2)	0710102034162021/6	INTERLOCUTOR Y APPLICATION (I.B.C)/2222(ND)2 021	SHEKHAR RESORTS LIMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	rajesh.laws
603	9/5/2024	0710102046592021 (No.of Docs 2)	0710102046592021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3992(ND)2 021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
604	9/5/2024	0710102047752021 (No.of Docs 2)	0710102047752021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2967(ND)2 021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
605	24-07-2021	0710102051442021 (No.of Docs 0)	0710102051442021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3321(ND)2 021	ARVIND KUMAR RAY VS. VINEET AGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr sir	
606	9/5/2024	0710102060712021 (No.of Docs 2)	0710102060712021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4250(ND)2 021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
607	9/5/2024	0710102060602021 (No.of Docs 2)	0710102060602021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4252(ND)2 021	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
608	29-12-2023	0710102110072023 (No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	all documents file separately	

609	22-06-2023	0710102054502023 (No.of Docs 0)	0710102054502023/5	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	14-05-2024	bookmarking mandatory date missing in index	
610	21-12-2022	0710102105882022 (No.of Docs 0)	0710102105882022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/336(ND)2023	ASHISH KUMAR OJHA VSJBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14-05-2024	need sign of written submission every pages	
611	9/5/2024	0710102011062023 (No.of Docs 1)	0710102011062023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBRA	Application under any other provisions-IBC	14-05-2024	book marking mandatory as per index with pagination	mk2005
612	8/5/2024	0710102129152019 (No.of Docs 3)	0710102129152019/2	COMPANY APPLICATION(COMPANIES ACT)/2205(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	14-05-2024	improper book marking as per index and need every pages sign of pdf need separately book marking of volume 2 as per pages in pdf	arjunsingh
613	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
614	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
615	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
616	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
617	27-04-2024	0710102028092023 (No.of Docs 2)	0710102028092023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
618	27-04-2024	0710102028092023 (No.of Docs 2)	0710102028092023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

619	27-04-2024	0710102028092023 (No.of Docs 2)	0710102028092023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2574(PB)2 023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
620	27-04-2024	0710102028092023 (No.of Docs 2)	0710102028092023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2574(PB)2 023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
621	9/5/2024	0710102028302023 (No.of Docs 1)	0710102028302023/4	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	bookmarking mandatory with index	mrinalelker
622	8/5/2024	0710102021342018 (No.of Docs 8)	0710102021342018/55	COMPANY PETITION (COMPANIES ACT)/348(ND)201 7	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	14-05-2024	missed notary on affidavit PAGE 153 and volume III Part 2 need OCR	nidhimohanparash ar
623	9/5/2024	0710102035822024 (No.of Docs 1)	0710102035822024/1	TRANSFER APPLICATION/13/ PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED- ACADEMY	Rule16(d),NCL T Rules,2016	14-05-2024	book marking mandatory as per index with pagination and index page missing in book marking and also pdf	janiparikh
624	11/5/2024	0710102036782024 (No.of Docs 2)	0710102036782024/1	COMPANY PETITION (COMPANIES ACT)/92(PB)2024	MANU RISHI GUPTHA & ORS. VS. ICICI SECURITIES LIMITED	Sec. 245	14-05-2024	OCR Compulsory in pages	ckausik
625	11/5/2024	0710102037442024 (No.of Docs 1)	0710102037442024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2148(ND)2 024	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Application under any other provisions- IBC	14-05-2024	Need complete file to OCR Accept affidavit .	Rajkamal
626	8/5/2024	0710102120062019 (No.of Docs 2)	0710102120062019/54	COMPANY PETITION IB (IBC)/2165(ND)20 19	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
627	8/5/2024	0710102120062019 (No.of Docs 1)	0710102120062019/53	COMPANY PETITION IB (IBC)/2165(ND)20 19	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
628	11/5/2024	0710102068742022 (No.of Docs 2)	0710102068742022/8	COMPANY PETITION IB (IBC)/785(ND)202 2	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE	IBC Under Sec 9	14-05-2024	bookmarking mandatory need all pages sign	bajpaiankita86
629	8/5/2024	0710102042432022 (No.of Docs 1)	0710102042432022/4	COMPANY PETITION IB (IBC)/588(ND)202 2	STATE BANK OF INDIA VS. ABHILASHA AGGARWAL	Section 95(1)	14-05-2024	1rs court fees missing in vakalatnama	lcalegal
630	9/5/2024	0710102033962022 (No.of Docs 1)	0710102033962022/5	COMPANY PETITION IB (IBC)/518(ND)202 2	ICICI BANK LIMITED VS. MR. CHANDER MOHAN SETHI	Section 95(1)	14-05-2024	bookmarking mandatory	RIL ASSOCIATES & ADV
631	13-05-2024	0710102032092023 (No.of Docs 2)	0710102032092023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1974(PB)2 023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

632	13-05-2024	0710102032092023 (No.of Docs 2)	0710102032092023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1974(PB)2 023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
633	13-05-2024	0710102032092023 (No.of Docs 2)	0710102032092023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1974(PB)2 023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
634	13-05-2024	0710102032092023 (No.of Docs 2)	0710102032092023/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1974(PB)2 023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
635	8/5/2024	0710102060462023 (No.of Docs 2)	0710102060462023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3778(ND)2 023	MANOJ KUMAR SHARMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page .	Laws.lance
636	8/5/2024	0710102060442023 (No.of Docs 2)	0710102060442023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3937(ND)2 023	SHAIENDRA SINGH VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder .	Laws.lance
637	8/5/2024	0710102061132023 (No.of Docs 2)	0710102061132023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3938(ND)2 023	SANDEEP CHAUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
638	8/5/2024	0710102063322023 (No.of Docs 2)	0710102063322023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3891(ND)2 023	ARCHANA CHOUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
639	8/5/2024	0710102063292023 (No.of Docs 2)	0710102063292023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3962(ND)2 023	KALPANA DEVI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
640	8/5/2024	0710102062792023 (No.of Docs 2)	0710102062792023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3905(ND)2 023	JITENDER KUMAR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
641	11/5/2024	0710102067862023 (No.of Docs 2)	0710102067862023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4401(PB)2 023	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS. NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE & INDUSTRIES	Application under any other provisions- IBC	14-05-2024	bookmarking as per index with pagination date missing in index notary mismatch with affidavit need every pages sign	ssia.delhi
642	23-04-2024	0710102094832023 (No.of Docs 2)	0710102094832023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5935(PB)2 023	MANJEET COTTON PVT. LTD. & VITTHAL CORPORATION LTD. VS. MR. SUBHASH KUMAR KUMHRA	Sec 60(5)	14-05-2024	date missing in index	honeysatpal

643	23-04-2024	0710102094832023 (No.of Docs 2)	0710102094832023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5935(PB)2 023	MANJEET COTTON PVT. LTD. & VITTHAL CORPORATION LTD. VS. MR. SUBHASH KUMAR KUMBARA	Sec 60(5)	14-05-2024	date missing in index	honeysatpal
644	23-04-2024	0710102094832023 (No.of Docs 2)	0710102094832023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5935(PB)2 023	MANJEET COTTON PVT. LTD. & VITTHAL CORPORATION LTD. VS. MR. SUBHASH KUMAR KUMBARA	Sec 60(5)	14-05-2024	date missing in index	honeysatpal
645	23-04-2024	0710102094832023 (No.of Docs 2)	0710102094832023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5935(PB)2 023	MANJEET COTTON PVT. LTD. & VITTHAL CORPORATION LTD. VS. MR. SUBHASH KUMAR KUMBARA	Sec 60(5)	14-05-2024	date missing in index	honeysatpal
646	10/11/2023	0710102097862023 (No.of Docs 0)	0710102097862023/9	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	14-05-2024	pagination missing in book marking as per index and need sign of every pages of rejoinder	
647	7/5/2024	0710102098762023 (No.of Docs 2)	0710102098762023/8	TRANSFER APPLICATION/46 (PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	14-05-2024	pagination missing in bookmarking	mg270288
648	25-04-2024	0710102103232023 (No.of Docs 3)	0710102103232023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6557(ND)2 023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
649	25-04-2024	0710102103232023 (No.of Docs 3)	0710102103232023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6557(ND)2 023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
650	25-04-2024	0710102103232023 (No.of Docs 3)	0710102103232023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6557(ND)2 023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
651	25-04-2024	0710102103232023 (No.of Docs 3)	0710102103232023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6557(ND)2 023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
652	12/5/2024	0710200411692017 (No.of Docs 2)	0710200411692017/4	COMPANY PETITION (COMPANIES ACT)/365(ND)201 7	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-05-2024	25rs welfare ticket missing put on ticket blank side in vakalatnama need every pages sign	mohit.nandwani
653	2/12/2023	0710102103562023 (No.of Docs 0)	0710102103562023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6388(PB)2 023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	14-05-2024	pagination missing in book marking as per index	
654	2/12/2023	0710102103562023 (No.of Docs 0)	0710102103562023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6388(PB)2 023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	14-05-2024	pagination missing in book marking as per index	
655	2/12/2023	0710102103562023 (No.of Docs 0)	0710102103562023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6388(PB)2 023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	14-05-2024	pagination missing in book marking as per index	
656	2/12/2023	0710102103562023 (No.of Docs 0)	0710102103562023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6388(PB)2 023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	14-05-2024	pagination missing in book marking as per index	

657	8/5/2024	0710102094722023 (No.of Docs 2)	0710102094722023/1	COMPANY PETITION (COMPANIES ACT)/224(ND)202 2	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	14-05-2024	put on ticket blank side in vakalantma	bhushankapur@NC LT
658	8/5/2024	0710102107982023 (No.of Docs 2)	0710102107982023/2	COMPANY PETITION IB (IBC)/162(ND)202 4	GROVER TRADING CO. VS. SUPREME FIN- HOLD PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	book marking mandatory as per index with pagination and missed enrol no of advocate on vakalatanama	Adhall
659	13-05-2024	0710102000762024 (No.of Docs 2)	0710102000762024/9	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	page no 26 to 38 true copy with sign not seen properly and need sign of all advocate on vakalatanama	aaryan@sasttraleg al
660	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
661	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
662	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
663	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
664	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
665	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
666	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
667	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
668	9/5/2024	0710102060592021 (No.of Docs 2)	0710102060592021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4248(ND)2 021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
669	26-07-2021	0710102051962021 (No.of Docs 0)	0710102051962021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3249(ND)2 021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	14-05-2024	bookmarking mandatory with page numbering	
670	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 2	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	14-05-2024	Wrong file	
671	27-04-2024	0710102012462024	0710102012462024/1	INTERLOCUTOR	DEVENDRA UMRao	19(2)	14-05-2024	book marking mandatory	abhishekpamar50

672	27-04-2024	0710102012462024	0710102012462024/1	INTERLOCUTOR	DEVENDRA UMRAO	19(2)	14-05-2024	book marking mandatory	abhishekpamar50
673	27-04-2024	0710102012462024 (No.of Docs 1)	0710102012462024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1443(PB)2 024	DEVENDRA UMRAO VS. JOGINDER SINGH LATHER	19(2)	14-05-2024	book marking mandatory as per index with pagination	abhishekpamar50 0
674	27-04-2024	0710102012462024 (No.of Docs 1)	0710102012462024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1443(PB)2 024	DEVENDRA UMRAO VS. JOGINDER SINGH LATHER	19(2)	14-05-2024	book marking mandatory as per index with pagination	abhishekpamar50 0
675	8/5/2024	0710102018882023 (No.of Docs 1)	0710102018882023/6	INTERLOCUTOR Y APPLICATION (I.B.C)/1778(ND)2 023	PICO DEEPALI OVERLAYS CONSORTIUM VSGAURAV KATIYAR	Sec 60(5)	14-05-2024	pagination missing in book marking	D9561995
676	9/5/2024	0710102016382024 (No.of Docs 2)	0710102016382024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/985(ND)20 24	MANOHAR LAL VIJ VS. MOHD. ARHAM QURESHI SUSPENDED DIRECTOR	Sec 66(1)	14-05-2024	date missing in vakalatnama	SHITALKHATRI@1 23
677	24-02-2024	0710102017152024 (No.of Docs 0)	0710102017152024/2	COMPANY PETITION (COMPANIES ACT)/65(ND)2024	SUMAN LATA GOYAL VS. SAVITRI BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-05-2024	bookmarking mandatory with OCR	
678	8/5/2024	0710102018572024 (No.of Docs 2)	0710102018572024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1655(ND)2 024	AMIT NAGAR VS. M/S INTELLICITY BUSINESS PARK PVT LTD.	Application under any other provisions- IBC	14-05-2024	wrong file	taniashar
679	4/3/2024	0710102019752024 (No.of Docs 0)	0710102019752024/5	COMPANY PETITION IB (IBC)/138(ND)202 4	AQUA ELECTRONICS & SOLUTIONS PRIVATE LIMITED VS. LEGEND POWER PRIVATE LIMITED	IBC under Sec 7	14-05-2024	need every pages sign	
680	4/3/2024	0710102019752024 (No.of Docs 0)	0710102019752024/5	COMPANY PETITION IB (IBC)/138(ND)202 4	AQUA ELECTRONICS & SOLUTIONS PRIVATE LIMITED VS. LEGEND POWER PRIVATE LIMITED	IBC under Sec 7	14-05-2024	need every pages sign	
681	4/3/2024	0710102019752024 (No.of Docs 0)	0710102019752024/5	COMPANY PETITION IB (IBC)/138(ND)202 4	AQUA ELECTRONICS & SOLUTIONS PRIVATE LIMITED VS. LEGEND POWER PRIVATE LIMITED	IBC under Sec 7	14-05-2024	need every pages sign	
682	4/3/2024	0710102019752024 (No.of Docs 0)	0710102019752024/5	COMPANY PETITION IB (IBC)/138(ND)202 4	AQUA ELECTRONICS & SOLUTIONS PRIVATE LIMITED VS. LEGEND POWER PRIVATE LIMITED	IBC under Sec 7	14-05-2024	need every pages sign	
683	9/5/2024	0710200410222018 (No.of Docs 1)	0710200410222018/29	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	14-05-2024	book marking mandatory as per index and need OCR OF REPLY	dk.sood@yahoo.co m
684	12/5/2024	07101020222612024 (No.of Docs 1)	07101020222612024/1	COMPANY PETITION IB (IBC)/194(ND)202 4	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES	IBC Under Sec 9	14-05-2024	incomplete file	anishag3
685	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	127,to,137, 142,to,148to,154, 476,to,497 increased font size in pages	
686	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)202 1	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	127,to,137, 142,to,148to,154, 476,to,497 increased font size in pages	

687	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	127,to,137, 142,to,148to, 154, 476,to,497 increased font size in pages	
688	24-02-2021	0710102016122021 (No.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	127,to,137, 142,to,148to, 154, 476,to,497 increased font size in pages	
689	26-04-2024	0710102024272024 (No.of Docs 1)	0710102024272024/3	INTERLOCUTOR Y APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	14-05-2024	Wrong file	attorneyar
690	26-04-2024	0710102024272024 (No.of Docs 1)	0710102024272024/3	INTERLOCUTOR Y APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	14-05-2024	Wrong file	attorneyar
691	26-04-2024	0710102024272024 (No.of Docs 1)	0710102024272024/3	INTERLOCUTOR Y APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	14-05-2024	Wrong file	attorneyar
692	26-04-2024	0710102024272024 (No.of Docs 1)	0710102024272024/3	INTERLOCUTOR Y APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	14-05-2024	Wrong file	attorneyar
693	29-03-2024	0710102026662024 (No.of Docs 0)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS	IBC Under Sec 9	14-05-2024	bookmarking mandatory as per index with pagination	
694	28-12-2020	0710102119232020 (No.of Docs 0)	0710102119232020/4	COMPANY PETITION IB (IBC)/1129(ND)2020	VIJENDER ANTIL VS. PHOENIX ARC PVT. LTD.	Section 94(1)	14-05-2024	bookmarking mandatory OCR compulsory in pdf	
695	9/5/2024	0710102001582019 (No.of Docs 1)	0710102001582019/12	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	14-05-2024	Book marking mandatory as per index with pagination and welfare fee and court fee missed on vakalatanama and missed advocate enrol no and name	Kamall.liquidator
696	11/4/2024	0710102030362024 (No.of Docs 0)	0710102030362024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1700(ND)2024	CYFUTURE INDIA PVT. LTD. VS. MR. ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED & ANP	Sec 60(5)	14-05-2024	affidavit mismatched address with notary	
697	11/5/2024	0710102089222022 (No.of Docs 1)	0710102089222022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5327(ND)2022	VISHAL TIWARI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign in pdf	9166
698	8/5/2024	0710102097802022 (No.of Docs 1)	0710102097802022/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-05-2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava

699	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
700	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
701	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
702	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
703	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
704	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
705	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
706	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem

707	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6287(ND)2 022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
708	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
709	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
710	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
711	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
712	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
713	8/5/2024	0710102062562023 (No.of Docs 2)	0710102062562023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3907(ND)2 023	DEEPAK VERMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
714	12/8/2021	0710102056682021 (No.of Docs 0)	0710102056682021/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3550(ND)2 021	NAVED MEHAR VS. VINEET AGGARWAL	Application under any other provisions- IBC	13-05-2024	pagination missing in book marking and need sign every pages of written submission	
715	25-12-2022	0710102106892022 (No.of Docs 0)	0710102106892022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/884(ND)20 23	RAKESH KUMAR JINDAL	Application under any other provisions- IBC	13-05-2024	date missing in index	
716	5/5/2022	0710102035402022 (No.of Docs 0)	0710102035402022/8	COMPANY PETITION IB (IBC)/380(PB)202 2	SHILPI CABLES PVT. LTD. (THROUGH ITS LIQUIDATOR) VS. JHUNSONS CHEMICALS PRIVATE	IBC under Sec 7	13-05-2024	need every pages sign	
717	25-12-2022	0710102106892022 (No.of Docs 0)	0710102106892022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/884(ND)20 23	RAKESH KUMAR JINDAL	Application under any other provisions- IBC	13-05-2024	date missing in index	
718	25-12-2022	0710102106892022 (No.of Docs 0)	0710102106892022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/884(ND)20 23	RAKESH KUMAR JINDAL	Application under any other provisions- IBC	13-05-2024	date missing in index	
719	8/5/2024	0710102062852023 (No.of Docs 2)	0710102062852023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/5141(ND)2 023	ALOK KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance

720	29-03-2022	0710102024022022 (No.of Docs 0)	0710102024022022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1540(ND)2 022	SMITA GAUTAM VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	13-05-2024	need every pages sign of written submission	
721	7/5/2024	0710102008932024 (No.of Docs 3)	0710102008932024/2	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF	Sec 252 (1)	13-05-2024	Wrong file	Abdula569
722	25-03-2021	0710102023992021 (No.of Docs 0)	0710102023992021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1534(ND)2 021	ANIL KUMAR SINGH VS. VINEET AGGARWAL	Sec 60(5)	13-05-2024	Index page missing in book marking and index page sign missed and need every page sign of written submissions and annexures every pages need sign and true copy need ocr page no 62 to 74	
723	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1318(ND)2 024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
724	25-12-2022	0710102106892022 (No.of Docs 0)	0710102106892022/1	INTERLOCUTOR Y APPLICATION (I.B.C)/884(ND)20 23	RAKESH KUMAR JINDAL	Application under any other provisions- I.B.C	13-05-2024	date missing in index	
725	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
726	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1318(ND)2 024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
727	8/5/2024	0710102082532023 (No.of Docs 2)	0710102082532023/3	COMPANY APPEAL(COMPANIES ACT)/301(ND)202 3	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF	Sec 252 (1)	13-05-2024	index page missing in book marking and also pdf book marking do as per index	shambhulaw123
728	8/5/2024	0710102077302023 (No.of Docs 1)	0710102077302023/2	COMPANY PETITION (COMPANIES ACT)/162(ND)202 3	RAVINDER SINGH JAMWAL VS. SPECIAL EXECUTIVE PROTECTION (INDIA) PVT LTD	Sec. 241(1),Sec. 242(4)	13-05-2024	bookmarking mandatory	angadmehta
729	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
730	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
731	25-08-2023	0710102073752023 (No.of Docs 0)	0710102073752023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4686(ND)2 023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	13-05-2024	date missing in index	
732	8/5/2024	0710102080462021 (No.of Docs 2)	0710102080462021/3	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD	Sec. 73(4)	13-05-2024	bookmarking mandatory with index	hmcohm

733	8/5/2024	0710102063312023 (No.of Docs 2)	0710102063312023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3958(ND)2 023	RUCHIKA AGARWAL VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
734	6/5/2024	0710102093902023 (No.of Docs 1)	0710102093902023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/5890(ND)2 023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	13-05-2024	9,to,14 small pages	shivamgautam02
735	8/5/2024	0710102062832023 (No.of Docs 2)	0710102062832023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4995(ND)2 023	AMIT MAAN VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
736	8/5/2024	0710102079962023 (No.of Docs 2)	0710102079962023/1	RESTORATION APPLICATION (IBC)/152(ND)202 3	MOHNEESH TYAGI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
737	27-03-2024	0710102025972024 (No.of Docs 0)	0710102025972024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2202(ND)2 024	CHETAN KUMAR VSMR. PANKAJ NARANG	Sec 60(5)	13-05-2024	Index page missing in book marking and index page sign missed and need every page sign of written submissions and annexures every pages need sign and true copy need ocr page no 62 to 74 page no 109 to 115	
738	10/5/2024	0710102054522023 (No.of Docs 2)	0710102054522023/4	VOLUNTARY LIQUIDATION (IBC)/2(PB)2023	SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-05-2024	incomplete file	singhrishabh_7
739	8/5/2024	0710102062842023 (No.of Docs 2)	0710102062842023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/5142(ND)2 023	GUNJAN KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
740	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1318(ND)2 024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
741	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1318(ND)2 024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
742	10/5/2024	0710102035822024 (No.of Docs 1)	0710102035822024/2	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED- ACADEMY	Rule16(d),NCL T Rules,2016	13-05-2024	bookmarking mandatory with index 25rs welfare ticket 3rs court fees missing in vakalatnama	desaidiwani
743	8/5/2024	0710102083062023 (No.of Docs 2)	0710102083062023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/5179(ND)2 023	ASHA KUMARI SINHA VS. SANJAY MEHRA () RESOLUTION PROFESSIONAL)	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance

744	6/5/2024	0710102077462022 (No.of Docs 2)	0710102077462022/7	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	13-05-2024	bookmarking as per index sing missing in index	RAVISHARMA
745	7/5/2024	0710102031322023 (No.of Docs 1)	0710102031322023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2254(ND)2023	M/S GANGA BUISINESS PRIVATE LIMITED. VSAMANDEEP SINGH SRAN	Sec 54(1)	13-05-2024	last order missing	Laws.lance
746	12/3/2024	0710102021852024 (No.of Docs 0)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	13-05-2024	annexures pages need sign with true copy	
747	7/5/2024	0710102077462022 (No.of Docs 2)	0710102077462022/8	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	12/5/2024	bookmarking as per index need every pages sign	RAVISHARMA
748	4/5/2024	0710102117882020 (No.of Docs 1)	0710102117882020/13	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	12/5/2024	pagination missing in bookmarking	LIQUIDATOR ANIL BHAT
749	4/5/2024	0710102013772020 (No.of Docs 2)	0710102013772020/3	COMPANY APPLICATION(IBC)/922(ND)2020	JAI PRAKASH SHARMA VS. INDIA CHOICE PRIVATE LIMITED	Application under any other provisions-IBC	12/5/2024	Wrong file	jpluc13@gmail.com
750	6/5/2024	0710102021412024 (No.of Docs 1)	0710102021412024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE	Sec 60(5),Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
751	5/5/2024	0710200427362018 (No.of Docs 1)	0710200427362018/14	COMPANY PETITION (COMPANIES ACT)/03(ND)2018	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD.	Application under any other provisions	12/5/2024	bookmarking mandatory	csjalaj
752	6/5/2024	0710102023142022 (No.of Docs 2)	0710102023142022/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
753	6/5/2024	0710102023142022 (No.of Docs 2)	0710102023142022/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
754	25-03-2022	0710102023142022 (No.of Docs 0)	0710102023142022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	pagination missing in bookmarking with index need every pages sign	
755	6/5/2024	0710102000752024 (No.of Docs 2)	0710102000752024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	12/5/2024	need all pages sign	lawmarks
756	25-03-2022	0710102023142022 (No.of Docs 0)	0710102023142022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	pagination missing in bookmarking with index need every pages sign	
757	4/5/2024	0710200001972016 (No.of Docs 9)	0710200001972016/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2016	VIJAY SHANKAR SINGH VS M/S. GRAND VISION TOUR & TRAVELS PVT. LTD.	Application under any other provisions	12/5/2024	all documents file separately with orderly	dhruvd

758	6/5/2024	0710102022762024 (No.of Docs 1)	0710102022762024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1380(ND)2 024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE	Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
759	23-04-2024	0710102010122021 (No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttraleg al
760	5/5/2024	0710102015702024 (No.of Docs 2)	0710102015702024/1	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	index missing in bookmarking	skbhatt
761	23-04-2024	0710102010122021 (No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttraleg al
762	25-03-2022	0710102023142022 (No.of Docs 0)	0710102023142022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2 022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	pagination missing in bookmarking with index need every pages sign	
763	25-03-2022	0710102023142022 (No.of Docs 0)	0710102023142022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/1384(ND)2 022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	pagination missing in bookmarking with index need every pages sign	
764	5/5/2024	0710102028162024 (No.of Docs 2)	0710102028162024/1	COMPANY PETITION IB (IBC)/214(PB)202 4	VISTRA ITCL (INDIA) LIMITED VS. MRS. ANITA GOYAL	Section 95(1)	12/5/2024	bookmarking mandatory with index need every pages in pdf	SamvadPartners
765	6/5/2024	0710102016792024 (No.of Docs 2)	0710102016792024/15	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/70(ND)2024	MR SANJIV CHOUHDARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	12/5/2024	bookmarking mandatory need every pages sign	KartikeyaMatta
766	23-04-2024	0710102010122021 (No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttraleg al
767	7/5/2024	0710102076312023 (No.of Docs 2)	0710102076312023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5217(ND)2 023	JAI CHAND BUNKAR VS. HORIZON CONCEPT PVT. LTD.	Sec 60(5)	12/5/2024	bookmarking as per index	krishnavicky0
768	2/9/2023	0710102076712023 (No.of Docs 0)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	volume 1 need every page sign of reply page 28 address mention on affidavit true copy missing in every annexure pages volume 2 25 welfare fee amd 3 rs court fee missing remain one advocate sign missing on vakalatnama need complete file to OCR	

769	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
770	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
771	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
772	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
773	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
774	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
775	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
776	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
777	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND OPS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
778	6/5/2024	0710102017152024 (No.of Docs 2)	0710102017152024/1	COMPANY PETITION (COMPANIES ACT)/65(ND)2024	SUMAN LATA GOYAL VS. SAVITRI BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	need every pages sign	legalics
779	7/5/2024	0710102070742023 (No.of Docs 1)	0710102070742023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/5/2024	annexures pages need sign with true copy	rrglawoffice
780	6/5/2024	0710102018632024 (No.of Docs 1)	0710102018632024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	12/5/2024	incomplete file	Srslegal3150
781	23-04-2024	0710102010122021 (No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sastralegal
782	5/5/2024	0710102054222023 (No.of Docs 2)	0710102054222023/8	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits

783	5/5/2024	0710102054222023 (No.of Docs 2)	0710102054222023/7	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits
784	16-04-2024	0710102044032021 (No.of Docs 2)	0710102044032021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
785	16-04-2024	0710102044032021 (No.of Docs 2)	0710102044032021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
786	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
787	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
788	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
789	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
790	3/5/2024	0710102016372024 (No.of Docs 2)	0710102016372024/1	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	11/5/2024	book marking mandatory as per index with pagination	SHANKARCS
791	29-04-2024	0710102016792024 (No.of Docs 1)	0710102016792024/12	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
792	29-04-2024	0710102016792024 (No.of Docs 1)	0710102016792024/11	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
793	9/5/2024	0710102113052019 (No.of Docs 2)	0710102113052019/10	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	11/5/2024	bookmarking as per index need every pages sign and true copy in Annexure	pwrcorp
794	3/5/2024	0710102094212019 (No.of Docs 2)	0710102094212019/10	COMPANY APPLICATION(IBC C)/1161(PB)2019	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. VS. MANOJ GARG	Sec 60(5)	11/5/2024	NEED OCR TO FILE ACCEPT AFFIDAVIT	adv.ak2020
795	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
796	2/5/2024	0710102018802024 (No.of Docs 2)	0710102018802024/2	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. LTD.)	Section 95(1)	11/5/2024	Wrong file	nakulgandhi
797	3/5/2024	0710102097212019 (No.of Docs 2)	0710102097212019/24	COMPANY PETITION IB (IBC)/1617(ND)2019	SUNLARGE INDUSTRIES PVT. LIMITED VS. M/S H.L. TECH FABRICS LTD.	IBC Under Sec 9	11/5/2024	Need sign of reply of every pages need english type copy page 39	D1660A2009
798	2/5/2024	0710102019662024 (No.of Docs 1)	0710102019662024/1	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon

799	1/5/2024	0710102158912019 (No.of Docs 1)	0710102158912019/18	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
800	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
801	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
802	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
803	8/6/2023	0710102051452023 (No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/5/2024	missed notary on the affidavit page 18 to 19	
804	1/5/2024	0710102023862022 (No.of Docs 2)	0710102023862022/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1680(ND)2022	SHEKHAR RESORTS LIMITED VS. EMPLOYEER STATE INSURANCE CORPORATION	Application under any other provisions-IBC	11/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in pdf	anujksinha
805	27-04-2023	0710102039472023 (No.of Docs 0)	0710102039472023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/5/2024	page no 22 to 30 need sign of every pages	
806	8/3/2024	0710102171812019 (No.of Docs 2)	0710102171812019/13	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEEL S LTD	IBC Under Sec 9	11/5/2024	need all pages sign	nayyaradi
807	27-04-2023	0710102039472023 (No.of Docs 0)	0710102039472023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/5/2024	page no 22 to 30 need sign of every pages	
808	2/5/2024	0710102020022023 (No.of Docs 2)	0710102020022023/9	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	bookmarking mandatory with index need every pages sign	Natasha Dhruvan Shah
809	22-04-2024	0710102101672022 (No.of Docs 2)	0710102101672022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions-IBC	11/5/2024	date missing in index and vakalatnama date missing notary mismatch with affidavit	Rishi.jaiswal
810	3/5/2024	0710102090752022 (No.of Docs 1)	0710102090752022/7	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	11/5/2024	Book marking mandatory and missed index in book marking and also in PDF	advsunilsuthar@g mail
811	8/5/2024	0710102097802022 (No.of Docs 1)	0710102097802022/3	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
812	8/5/2024	0710102097802022 (No.of Docs 1)	0710102097802022/4	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava

813	27-04-2023	0710102039472023 (No.of Docs 0)	0710102039472023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/5/2024	page no 22 to 30 need sign of every pages	
814	27-04-2023	0710102039472023 (No.of Docs 0)	0710102039472023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/5/2024	page no 22 to 30 need sign of every pages	
815	3/5/2024	0710102037992023 (No.of Docs 2)	0710102037992023/6	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	INDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
816	3/5/2024	0710102037992023 (No.of Docs 2)	0710102037992023/7	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	NDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
817	15-02-2022	0710102012822022 (No.of Docs 0)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	11/5/2024	PAGE 16 18 IS PAPER FOLDING	
818	2/5/2024	0710102077952023 (No.of Docs 2)	0710102077952023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/5113(ND)2023	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/5/2024	bookmarking mandatory as per index with pagination	satishrai
819	7/9/2023	0710102078132023 (No.of Docs 0)	0710102078132023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4942(ND)2023	PUNEET SAKUJA	Sec 54(1)	11/5/2024	index missing in bookmarking	
820	15-02-2022	0710102012822022 (No.of Docs 0)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	11/5/2024	PAGE 16 18 IS PAPER FOLDING	
821	15-02-2022	0710102012822022 (No.of Docs 0)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	11/5/2024	PAGE 16 18 IS PAPER FOLDING	
822	15-02-2022	0710102012822022 (No.of Docs 0)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	11/5/2024	PAGE 16 18 IS PAPER FOLDING	

823	9/5/2024	0710102095592021 (No.of Docs 2)	0710102095592021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/240(ND)20 22	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
824	2/8/2023	0710102067692023 (No.of Docs 0)	0710102067692023/2	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/270(ND)202 2	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	11/5/2024	OCR Compulsory in pdf	
825	2/5/2024	0710102081092023 (No.of Docs 1)	0710102081092023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5168(PB)2 023	VIJAY KISHORE SAXENA VSMR. RAGHAV MALHOTRA	Sec 60(5)	11/5/2024	incomplete file	vishalganda
826	1/5/2024	0710102081132023 (No.of Docs 2)	0710102081132023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5167(PB)2 023	VIJAY KISHORE SAXENA VSMR. RAGHAV MALHOTRA	Sec 66(1)	11/5/2024	bookmarking mandatory need all pages sign vakalatnama missing	vishalganda
827	1/5/2024	0710102081632023 (No.of Docs 2)	0710102081632023/5	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	11/5/2024	date missing in index	lokeshmalik
828	9/5/2024	0710102061932021 (No.of Docs 2)	0710102061932021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4366(ND)2 021	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
829	30-04-2024	0710102102572023 (No.of Docs 2)	0710102102572023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6358(ND)2 023	AMIT GOEL VS. ASHISH SINGH	Sec 60(5)	11/5/2024	142,to149 pages not clear 140,141 mention type copy	abhi4064
830	2/5/2024	0710102119252020 (No.of Docs 4)	0710102119252020/1	INTERLOCUTOR Y APPLICATION (I.B.C)/5744(ND)2 020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	11/5/2024	Wrong file	Anujsinghadv
831	22-04-2024	0710102101672022 (No.of Docs 2)	0710102101672022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6065(ND)2 022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	11/5/2024	date missing in index and vakalatnama date missing notary mismatch with affidavit	Rishi.jaiswal
832	3/5/2024	0710102035962020 (No.of Docs 2)	0710102035962020/16	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	book marking mandatory as per index with pagination need complete file to OCR ACCEPT AFFIDAVIT AND Also annexures pages need sign with true copy of every pages	Prashant Bhardwaj
833	2/5/2024	0710102080762019 (No.of Docs 1)	0710102080762019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/5/2024	contact to registry	ashishmiddha@rocketm
834	3/5/2024	0710102035962020 (No.of Docs 2)	0710102035962020/17	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	improper book marking as per index and need complete file to OCR OF REPLY	a4apsingh
835	20-08-2018	0710200424922018 (No.of Docs 0)	0710200424922018/9	COMPANY PETITION (COMPANIES ACT)/165(ND)201 8	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	11/5/2024	all documents file separately	

836	8/3/2024	0710102171812019 (No.of Docs 2)	0710102171812019/13	COMPANY PETITION IB (IBC)/243(PB)2023	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD	IBC Under Sec 9	11/5/2024	need all pages sign	nayyaradi
837	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
838	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
839	8/5/2024	0710102094722023 (No.of Docs 2)	0710102094722023/2	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	11/5/2024	put on ticket blank side in vakalatnama	bhushankapur@NCLT
840	21-09-2023	0710102082072023 (No.of Docs 0)	0710102082072023/4	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	11/5/2024	bookmarking mandatory	
841	4/5/2024	0710102105272023 (No.of Docs 1)	0710102105272023/1	COMPANY APPEAL(COMPANIES ACT)/51(ND)2024	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	11/5/2024	bookmarking mandatory address Wrong in affidavit	Adveenumarwaha
842	7/5/2024	0710102105862023 (No.of Docs 4)	0710102105862023/6	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
843	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
844	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
845	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
846	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta

847	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/144(ND)20 24	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
848	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/144(ND)20 24	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
849	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/144(ND)20 24	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
850	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/144(ND)20 24	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
851	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/144(ND)20 24	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING	Sec 60(5)	11/5/2024	Wrong file	nehagupta
852	9/5/2024	0710102061372021 (No.of Docs 2)	0710102061372021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4368(ND)2 021	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
853	9/5/2024	0710102060692021 (No.of Docs 2)	0710102060692021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4208(ND)2 021	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
854	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
855	10/5/2024	0710102104552023 (No.of Docs 2)	0710102104552023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/520(ND)20 24	PAWAN KUMAR AGRAWAL VS. RAJESH KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	11/5/2024	25rs welfare ticket missing in vakalatnama	knmncit
856	9/5/2024	0710102060652021 (No.of Docs 2)	0710102060652021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4369(ND)2 021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar

857	1/5/2024	0710102108982023 (No.of Docs 2)	0710102108982023/2	COMPANY PETITION (COMPANIES ACT)/9(ND)2024	DR TEJ KUMAR MATHUR VS. HEALTHFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	OCR Compulsory in pdf 1rs court fees missing in vakalatnama	pulkitluthra
858	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & OPS	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
859	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & OPS	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
860	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & OPS	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
861	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & OPS	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
862	10/5/2024	0710102109952023 (No.of Docs 1)	0710102109952023/1	TRANSFER PETITION(COMPANIES ACT)/43(PB)2023	EMBEE SOFTWARE PRIVATE LIMITED VS. SWASH CONVERGENCE TECHNOLOGIES LIMITED	Sec 433(e)/433(f) of CA 1956	11/5/2024	Wrong file	jrncit
863	2/5/2024	0710102062772023 (No.of Docs 2)	0710102062772023/4	COMPANY PETITION IB (IBC)/490(ND)2023	INDIAN BANK VS. SMT. SAMIKSHA MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
864	3/7/2023	0710102056392023 (No.of Docs 0)	0710102056392023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3461(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/5/2024	index page missing in book marking and need every page sign of written submission and annexures page need sign with true copy pagination missing in book marking	
865	17-04-2024	0710102085292023 (No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
866	17-04-2024	0710102085292023 (No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
867	17-04-2024	0710102085292023 (No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
868	17-04-2024	0710102085292023 (No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
869	22-04-2024	0710102101672022 (No.of Docs 2)	0710102101672022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions-IBC	11/5/2024	date missing in index and vakalatnama date missing notary mismatch with affidavit	Rishi.jaiswal

870	5/5/2024	0710102028172024 (No.of Docs 2)	0710102028172024/1	COMPANY PETITION IB (IBC)/213(PB)202 4	VISTRA ITCL (INDIA) LIMITED VS. MR. AYUSH GOEL	Section 95(1)	11/5/2024	book marking mandatory as per index and also need every page sign	SamvadPartners
871	2/5/2024	0710102019652024 (No.of Docs 1)	0710102019652024/1	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALT AIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
872	1/6/2022	0710102044772022 (No.of Docs 0)	0710102044772022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2733(ND)2 022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS	Sec 60(5)	11/5/2024	notary mismatch with affidavit	
873	22-04-2024	0710102101672022 (No.of Docs 2)	0710102101672022/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6065(ND)2 022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	11/5/2024	date missing in index and vakalatnama date missing notary mismatch with affidavit	Rishi.jaiswal
874	1/6/2022	0710102044772022 (No.of Docs 0)	0710102044772022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2733(ND)2 022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS	Sec 60(5)	11/5/2024	notary mismatch with affidavit	
875	1/6/2022	0710102044772022 (No.of Docs 0)	0710102044772022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2733(ND)2 022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS	Sec 60(5)	11/5/2024	notary mismatch with affidavit	
876	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
877	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
878	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
879	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
880	1/6/2022	0710102044772022 (No.of Docs 0)	0710102044772022/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2733(ND)2 022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS	Sec 60(5)	11/5/2024	notary mismatch with affidavit	
881	2/5/2024	0710102010092024 (No.of Docs 2)	0710102010092024/2	COMPANY PETITION (COMPANIES ACT)/22(ND)2024	YOGESH CHOPRA VS. BABA BUILDERS & PROMOTERS LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	pagination missing in bookmarking notary mismatch with affidavit	chowdhrysarvesh1 986

882	3/5/2024	0710102010402024 (No.of Docs 2)	0710102010402024/6	INTERLOCUTOR Y APPLICATION (I.B.C)/836(ND)20 24	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & HOSPITAL	Rule 11 of NCLT, 2016	11/5/2024	index missed in file and book marking mandatory as per index with pagination	bajpaiand24
883	2/5/2024	0710102010602024 (No.of Docs 1)	0710102010602024/1	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL KUMAR	Sec. 140(5)	11/5/2024	bookmarking mandatory	sfionclt
884	10/5/2024	0710102010582024 (No.of Docs 2)	0710102010582024/3	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	11/5/2024	Wrong file	ashiwan33
885	9/5/2024	0710102060672021 (No.of Docs 2)	0710102060672021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4424(ND)2 021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
886	2/5/2024	0710102080762019 (No.of Docs 1)	0710102080762019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/5/2024	contact to registry	ashishmiddha@roc ketm
887	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
888	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
889	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
890	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
891	2/5/2024	0710102080762019 (No.of Docs 1)	0710102080762019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/5/2024	contact to registry	ashishmiddha@roc ketm
892	2/5/2024	0710102080762019 (No.of Docs 1)	0710102080762019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/5/2024	contact to registry	ashishmiddha@roc ketm
893	8/3/2024	0710102171812019 (No.of Docs 2)	0710102171812019/13	COMPANY PETITION IB (IBC)/243(PB)202 n	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD	IBC Under Sec 9	11/5/2024	need all pages sign	nayyaradi
894	8/3/2024	0710102171812019 (No.of Docs 2)	0710102171812019/13	COMPANY PETITION IB (IBC)/243(PB)202 n	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD	IBC Under Sec 9	11/5/2024	need all pages sign	nayyaradi
895	1/5/2024	0710102082692019 (No.of Docs 2)	0710102082692019/32	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other	11/5/2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	agnishaditya

896	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/4	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
897	9/5/2024	0710102113052019 (No.of Docs 2)	0710102113052019/9	COMPANY PETITION (COMPANIES ACT)/595(ND)201 9	SHIV RAJ SINGH VS. KEMPTU KONSTRUCTION PRIVATE LIMITED	Sec. 59	11/5/2024	bookmarking as per index	pwrcorp
898	9/2/2024	0710102013462024 (No.of Docs 0)	0710102013462024/2	COMPANY PETITION IB (IBC)/115(ND)202 4	SUMAN PANDEY LIQUIDATOR OF SAV FINANCE AND INVESTMENT COMPANY PVT. LTD. VS. REGISTRAR OF COMPANIES	IBC Section 59	11/5/2024	pagination missing in bookmarking	
899	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/4	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
900	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/4	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
901	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/4	INTERLOCUTOR Y APPLICATION (I.B.C)/823(ND)20 22	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
902	16-04-2024	0710102044032021 (No.of Docs 2)	0710102044032021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/822(ND)20 22	DEVENDRA KUMAR SHARMA VSJBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
903	16-04-2024	0710102044032021 (No.of Docs 2)	0710102044032021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/822(ND)20 22	DEVENDRA KUMAR SHARMA VSJBB- EVEREST BUILDTech PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
904	9/5/2024	0710102075112021 (No.of Docs 2)	0710102075112021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5186(ND)2 021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
905	3/5/2024	0710102073012021 (No.of Docs 2)	0710102073012021/9	INTERLOCUTOR Y APPLICATION (I.B.C)/4995(ND)2 021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	11/5/2024	book marking mandatory as per index with pagination and index page also missing in book marking and need complete file to OCR ACCEPT AIFFDIVIT Mismatched address of affidavit with notary court fee missed on	sumansslaw
906	2/5/2024	0710102063092023 (No.of Docs 2)	0710102063092023/4	COMPANY PETITION IB (IBC)/493(ND)202 3	INDIAN BANK VS. SH. NIMIT MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
907	12/9/2021	0710102065712021 (No.of Docs 0)	0710102065712021/4	INTERLOCUTOR Y APPLICATION (I.B.C)/4136(ND)2 021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	
908	2/5/2024	0710102063062023 (No.of Docs 2)	0710102063062023/4	COMPANY PETITION IB (IBC)/492(ND)202 3	INDIAN BANK VS. SANJEEV MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
909	2/5/2024	0710102062782023 (No.of Docs 2)	0710102062782023/4	COMPANY PETITION IB (IBC)/491(ND)202 3	INDIAN BANK VS. BRIJ MOHAN MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
910	9/5/2024	0710102062072021 (No.of Docs 2)	0710102062072021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4265(ND)2 021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar

911	9/5/2024	0710102061702021 (No.of Docs 2)	0710102061702021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4180(ND)2 021	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
912	4/5/2024	0710102081802023 (No.of Docs 2)	0710102081802023/5	COMPANY PETITION IB (IBC)/636(ND)202 3	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	need every pages sign	karuna22
913	3/5/2024	0710102082272023 (No.of Docs 1)	0710102082272023/11	INTERLOCUTOR Y APPLICATION (I.B.C)/5200(ND)2 023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	11/5/2024	index page missing in book marking ALSO IN PDF AND need OCR TO FILE ACCEPT VAKALATANAMA	niclegal
914	4/5/2024	0710102067822023 (No.of Docs 1)	0710102067822023/7	COMPANY PETITION IB (IBC)/525(ND)202 3	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/5/2024	bookmarking mandatory with index need every pages OCR Compulsory in pdf	mks9818
915	24-07-2023	0710102064622023 (No.of Docs 0)	0710102064622023/4	INTERLOCUTOR Y APPLICATION (I.B.C)/4045(ND)2 023	UMESH GARG VS. JOINT COMMISSIONER OF INCOME TAX & ANR.	Sec 60(5)	11/5/2024	book marking mandatory as per index with pagination	
916	3/5/2024	0710102083452023 (No.of Docs 4)	0710102083452023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5376(ND)2 023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOUNI RASTOGI	Sec 60(5)	11/5/2024	sub index missing in all volumes notary missing sign missing on last page of reply vol 2 or 3 bookmarking as per index missing	KG.D5704
917	10/5/2024	0710102076542023 (No.of Docs 2)	0710102076542023/15	COMPANY PETITION IB (IBC)/607(PB)202 3	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	11/5/2024	need every pages sign	kamal724
918	9/5/2024	0710102080742021 (No.of Docs 2)	0710102080742021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5147(ND)2 021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
919	4/5/2024	0710102029032023 (No.of Docs 1)	0710102029032023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2044(PB)2 023	KISHAN GOPAL SOMANI VSMP INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	Sec 54(1)	11/5/2024	bookmarking mandatory with index	adityagoel
920	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
921	1/5/2024	0710102082332023 (No.of Docs 1)	0710102082332023/2	COMPANY PETITION (COMPANIES ACT)/188(ND)202 2	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
922	8/5/2024	0710102095112023 (No.of Docs 2)	0710102095112023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/6097(ND)2 023	ARUN PRAKASH VS. SANJAY MEHRA () RESOLUTION PROFESSIONAL)	Sec 60(5)	11/5/2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
923	31-10-2023	0710102095072023 (No.of Docs 0)	0710102095072023/18	COMPANY PETITION IB (IBC)/711(ND)202 3	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/5/2024	annexures pages need sign with true copy	
924	7/5/2024	0710102098752023 (No.of Docs 2)	0710102098752023/7	TRANSFER APPLICATION/47/ PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	11/5/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama	mg270288
925	6/5/2024	0710102081802023 (No.of Docs 2)	0710102081802023/6	COMPANY PETITION IB (IBC)/636(ND)202 3	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need every pages sign	karuna22

926	10/5/2024	0710102105472022 (No.of Docs 1)	0710102105472022/11	INTERLOCUTOR Y APPLICATION (I.B.C)/685(PB)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP LIMITED	Application under any other provisions- IBC	10/5/2024	pagination missing in bookmarking	SamvadPartners
927	7/5/2024	0710102019042022 (No.of Docs 2)	0710102019042022/6	INTERLOCUTOR Y APPLICATION (I.B.C)/1723(ND)2 022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	10/5/2024	need every page sign and page 39 36 35 33 not readable	Apoorva10
928	30-04-2024	0710102020972024 (No.of Docs 1)	0710102020972024/2	COMPANY PETITION IB (IBC)/171(ND)202 4	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need affidavit and sign of every pages	REENA JAIN
929	22-09-2022	0710102077872022 (No.of Docs 0)	0710102077872022/11	COMPANY PETITION (COMPANIES ACT)/166(PB)202 2	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/5/2024	pages 30 44 60 blurr page and page 70 to 72 and 93 to 94 need sign with true copy	
930	4/5/2024	0710102081242023 (No.of Docs 1)	0710102081242023/2	COMPANY PETITION IB (IBC)/632(ND)202 3	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	bookmarking mandatory with index	mrinali_p
931	30-04-2024	0710102052332023 (No.of Docs 2)	0710102052332023/6	COMPANY PETITION (COMPANIES ACT)/123(ND)202 2	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	10/5/2024	affidavit missing in pdf	palashsinghai
932	9/5/2024	0710102105472022 (No.of Docs 1)	0710102105472022/10	INTERLOCUTOR Y APPLICATION (I.B.C)/685(PB)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP LIMITED	Application under any other provisions- IBC	10/5/2024	bookmarking mandatory	SamvadPartners

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